

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, FINANCE CENTRE,
3RD FLOOR, NEW TOWN, KOLKATA

Original Application No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents

I N D E X

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Certified to be true copy of respective original Dated at Kolkata this 7th
December, 2024



Nasreen Khan

Counsel for Applicants

07 DEC 2024

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..... Respondents

AFFIDAVIT OF BEHALF OF THE APPLICANTS NO. 1 & 2

I, Serajul Islam, son of Nurul Islam, aged about 25 years, by faith - Muslim, by occupation - Social worker, residing at Vill - Natungram, Ward No.12, Nalhati M, P.O & P.S - Nalhati, Dist - Birbhum, West Bengal - 731243, do hereby solemnly affirm and state as follows :-

1. I am the authorized representative in the instant proceeding and the authorized representative of applicant No 2. I am well acquainted and fully conversant with the fact of circumstances of



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the case . I am competent to make, affirm and swear the instant affidavit for myself and on his behalf .

2. That pursuant to the order passed by the Hon'ble National Green Tribunal Eastern Zone Bench Kolkata in O.A. No.133 of 2023 /EZ dated 16.02.2024,a large Sign board was installed at the quarry site with Notice inter alia stating that any extraction of stone from the quarry is illegal and persons found engaged in such illegal extraction will be prosecuted as per law.
3. That in spite of the Hon'ble tribunal's order and the notice on the Sign board forbidding any illegal stone mining and dumping activity, the added respondent nos.17 & 18 i.e. John Hansda, Suresh Hansda and their associates are consistently dumping debris in Plot No.677 & 713,using a route on the west side of plot nos .713 & 715,the dumping is continuing till date. Heavy explosives are been used to blast and shatter the hills in fragments.

Copy of the photographs of the said illegal dumping, mining and explosion activities are annexed herewith and collectively marked as Annexure -A



4. The said John Hansda and his associates are using CRUSHERS illegally without any Permits or licence. John Hansda' have kept

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his crushers in plot no 709,710 and 711.,J.L.No.11,Mouza-Madna,P.S-Nalhati, district -Birbhum.

5. The entire plot is been covered with mountainous piles of said stone chip dust and debris which will cost the applicant no.2 huge amount to remove from the said land. Its an act of deliberate vindictiveness in order to harass and cause the applicant no.2 huge loss financially for lodging complaints against the said respondents to the concerned police authorities and in courts of law.
6. Furthermore in spite of the restraining Notice by the SDO, Rampurhat to stop illegal mining in the said plot nos.707, 708, 712, 713, 714, 715,716,670,677 and the neighborhood plots, the said Budishal Soren is illegally carrying on the mining and stone quarrying activities in the neighbouring plots over the entire Mouza-Madna, which is continuing till date. The respondents are using various routes for illegal transportation of the said debris and stone chips.

Copy of the photographs of the said route for illegal transportation activities are annexed herewith and collectively marked as Annexure - B



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7. The deponents have been consistently lodging written complaints with the concerned police authorities since 7.12.2022 i.e. for the past 3 years ,however no appropriate measures are been taken against the above-mentioned persons.
8. The deponent states that the entire matter has been reported in the local news paper BARTAMANPATRIKA.

Copy of the said news paper articles with translation in English are annexed herewith and collectively marked as Annexure -C

9. Under such unfortunate circumstances the deponents most humbly submits and once again pray to to understand the gravity of the situation and take immediate appropriate measures to refrain the above named respondents and their associates from damaging the environment and endangering the health and lives of the people of the surrounding neighborhood.

10. That the statements made in paragraph nos. 1 to 7 a true to my knowledge and the rest are my humble submission before this Hon'ble Tribunal.

Prepared in my office

Nasreen Islam

Advocate

Enrollment No. WB/1725/02

Date : 7.12.24

Seratul Islam
Deponent

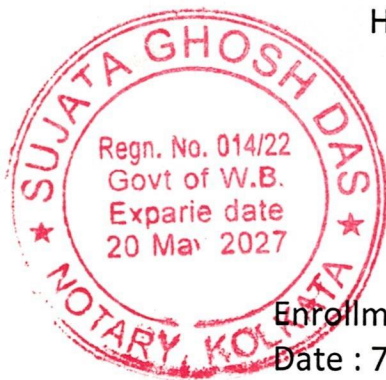
Nasreen Islam
Advocate

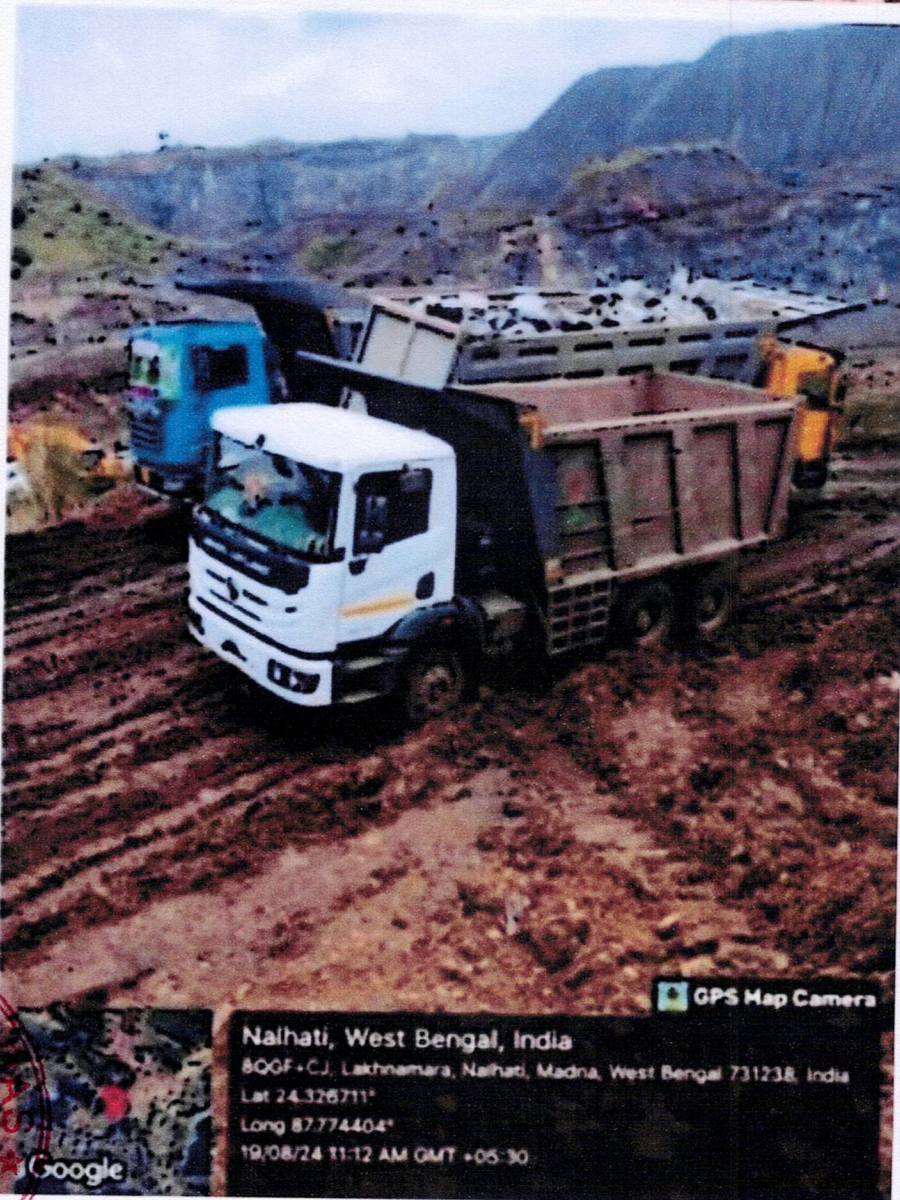
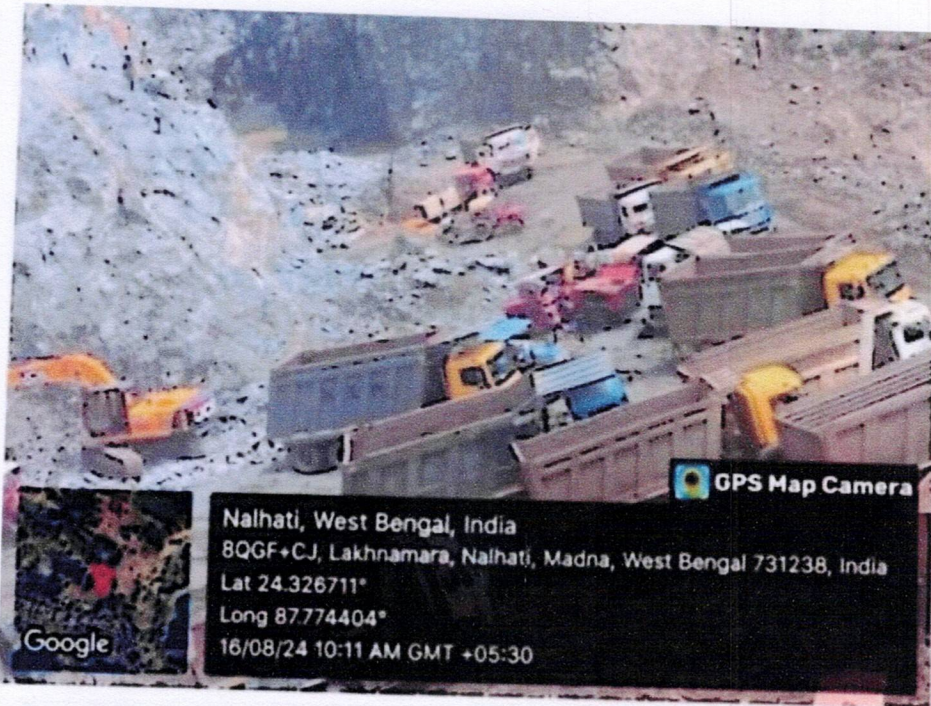
SOLEMNLY AFFIRMED AND DECLARED
BEFORE ME ON IDENTIFICATION

S. Ghosh Das

NOTARY

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Govt of W.B.
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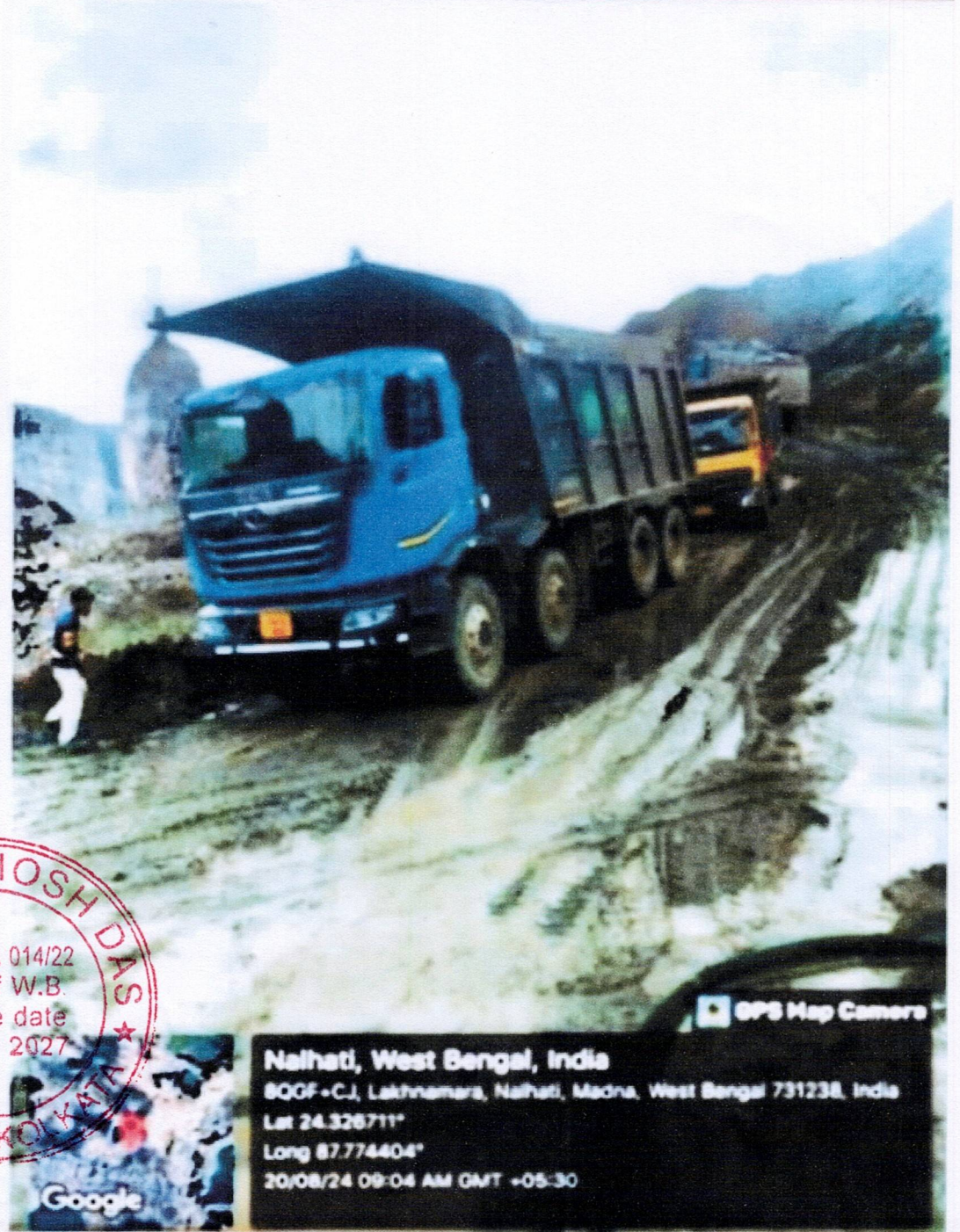


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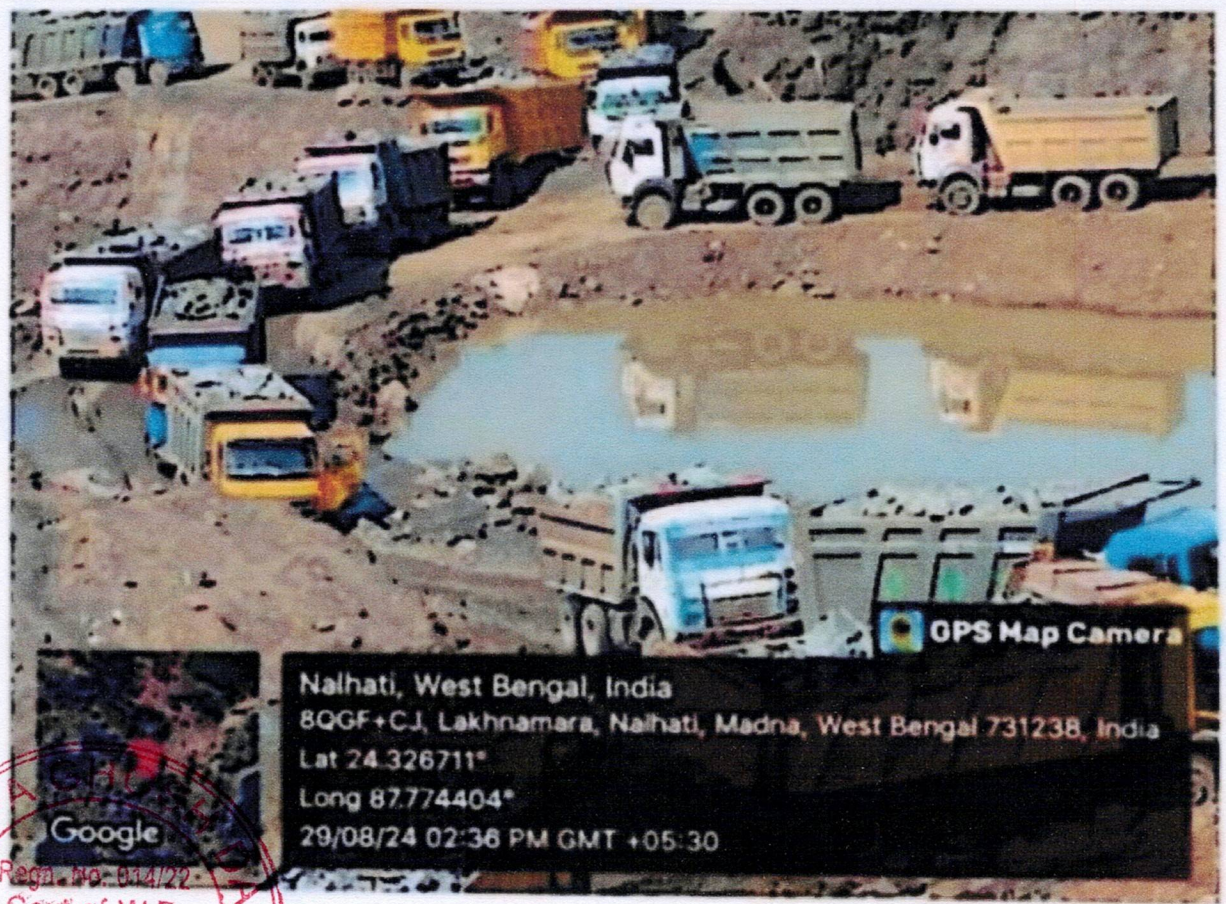
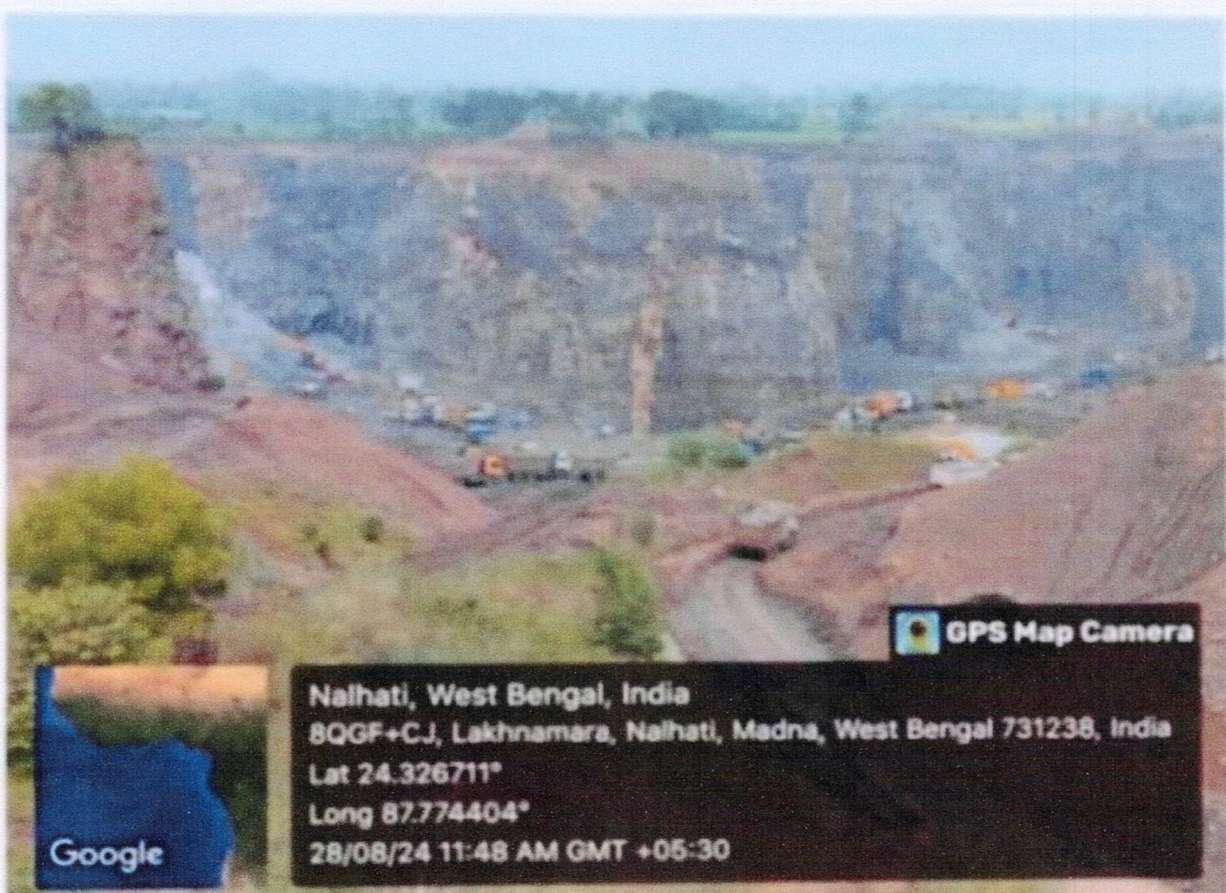


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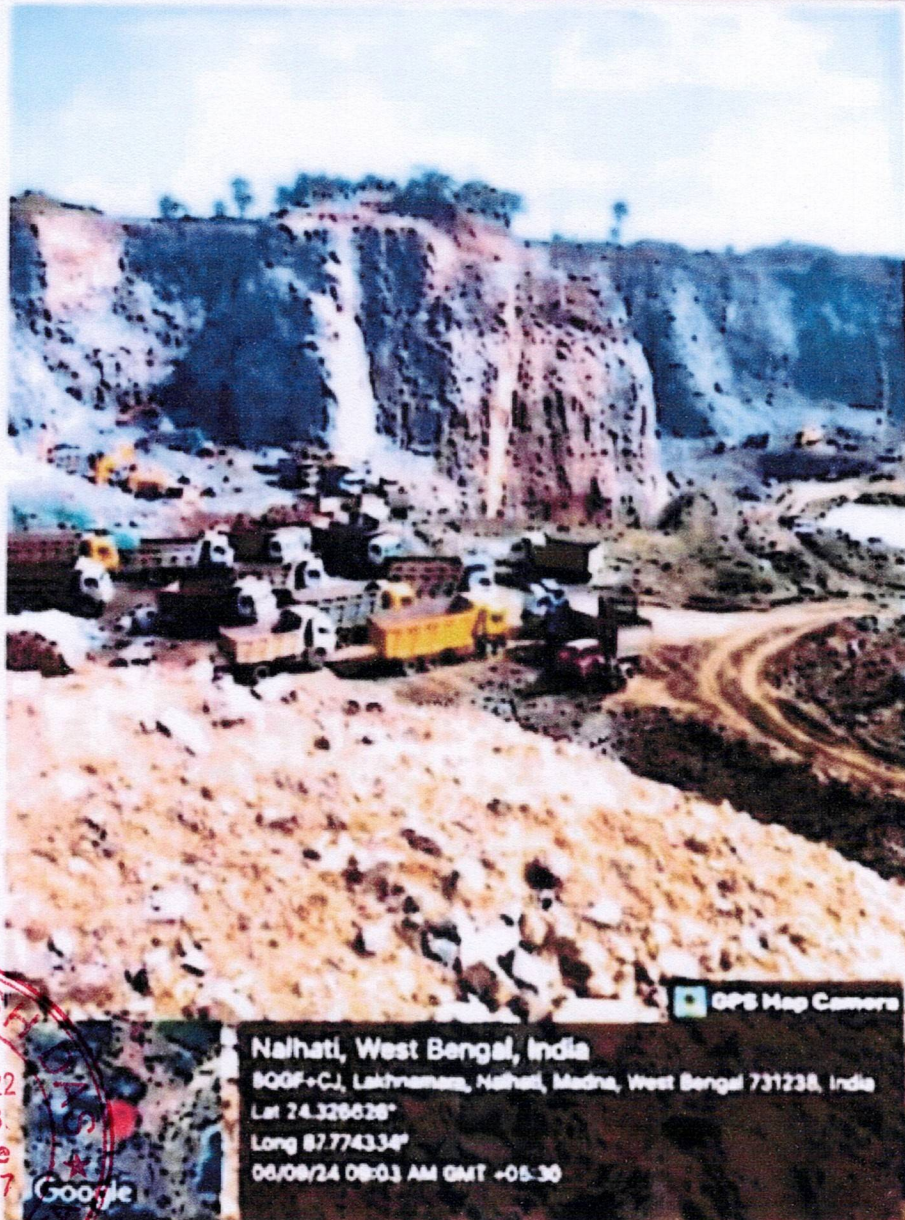
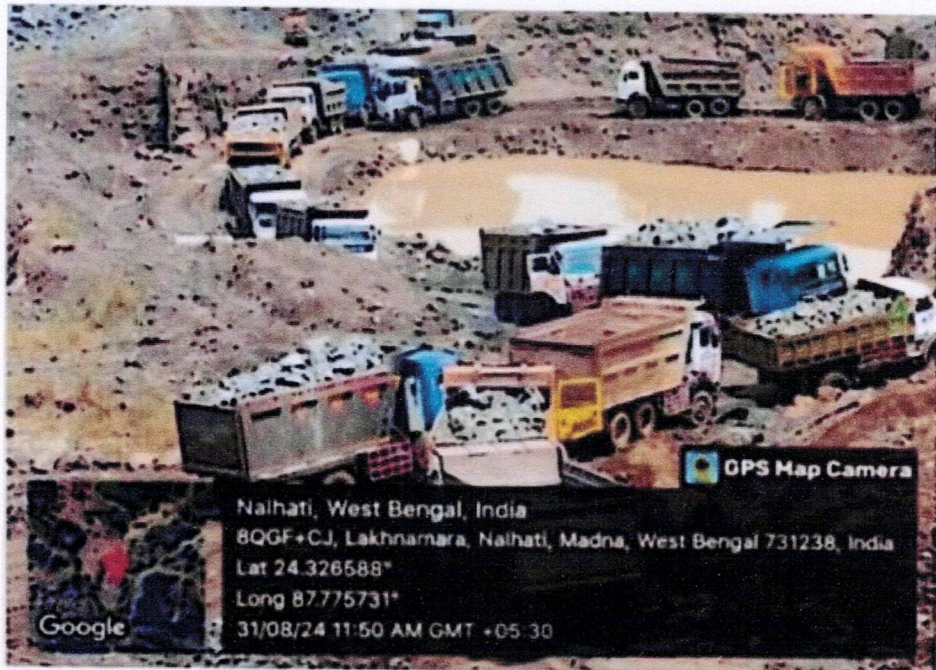
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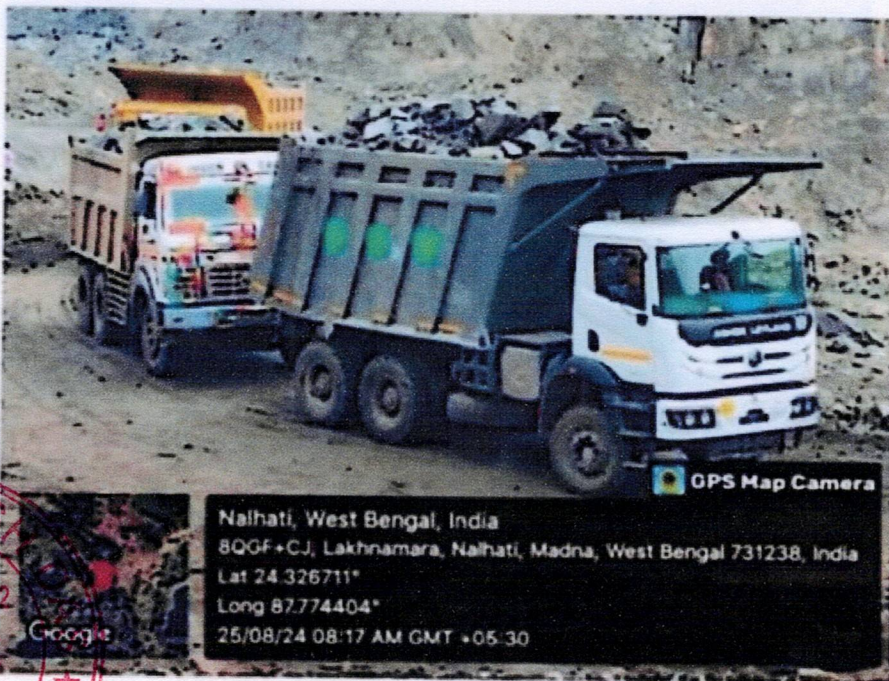
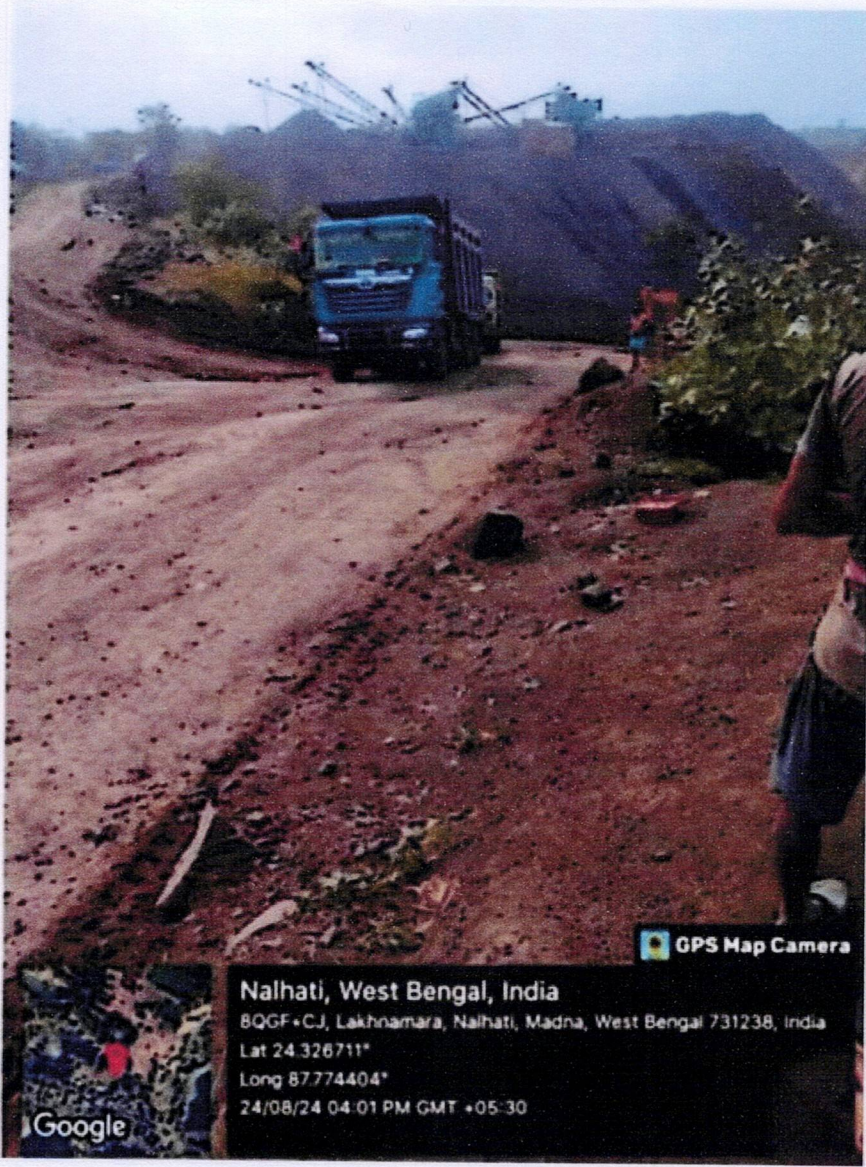
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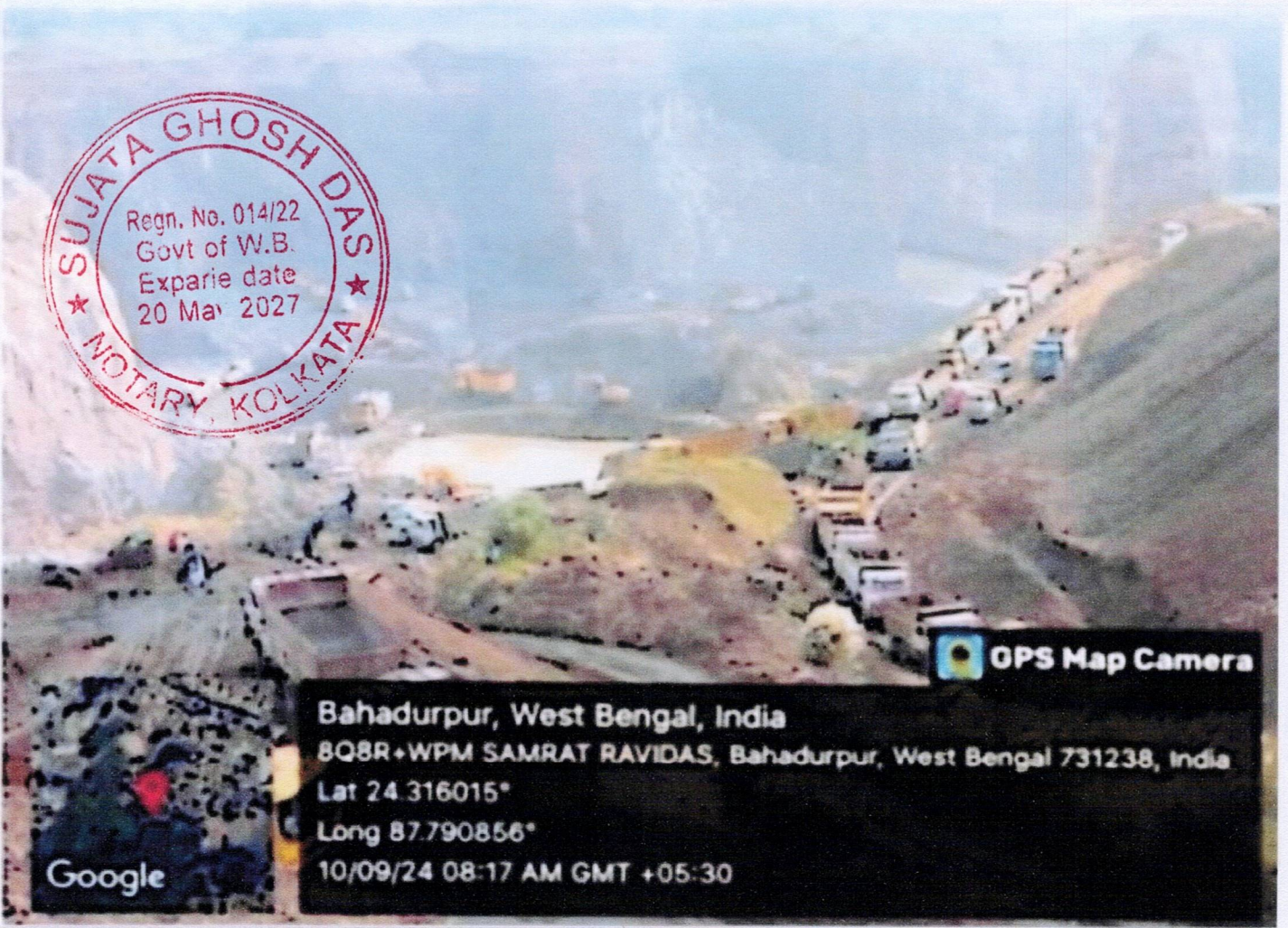
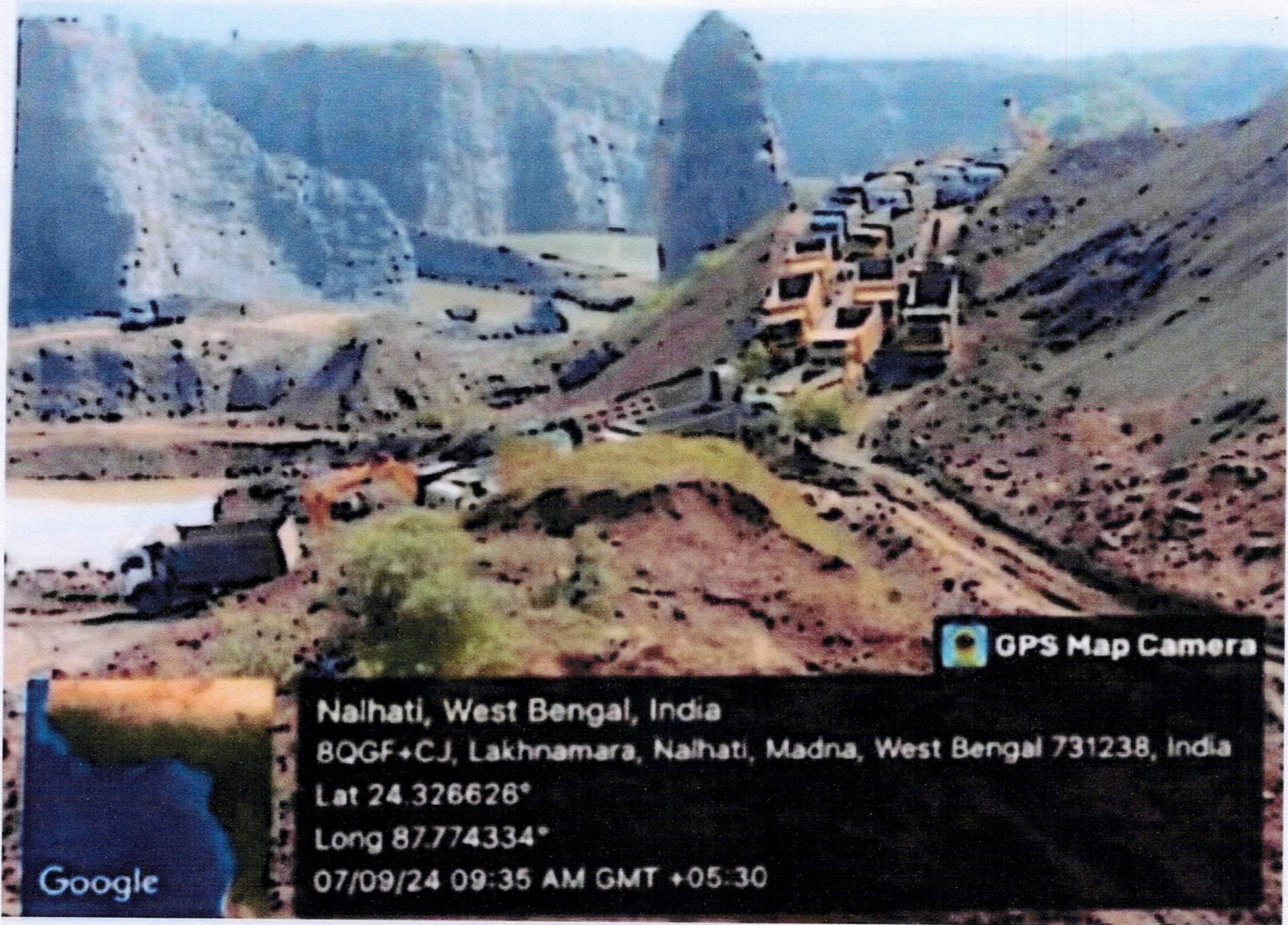
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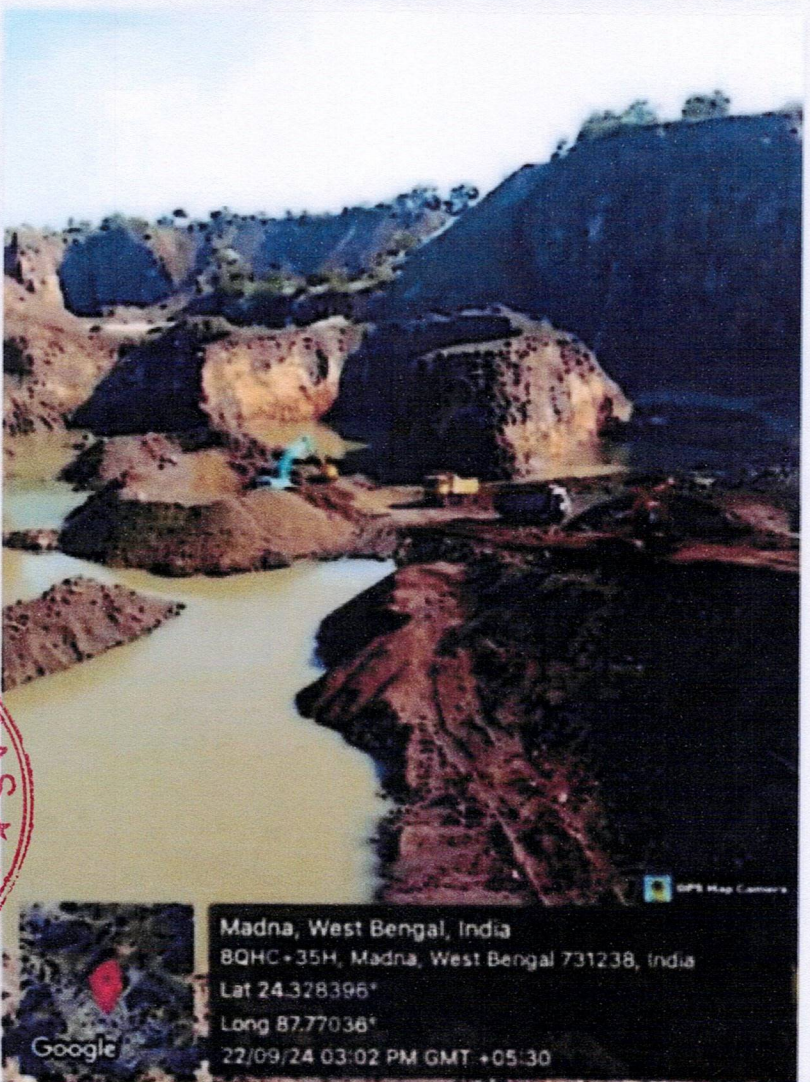
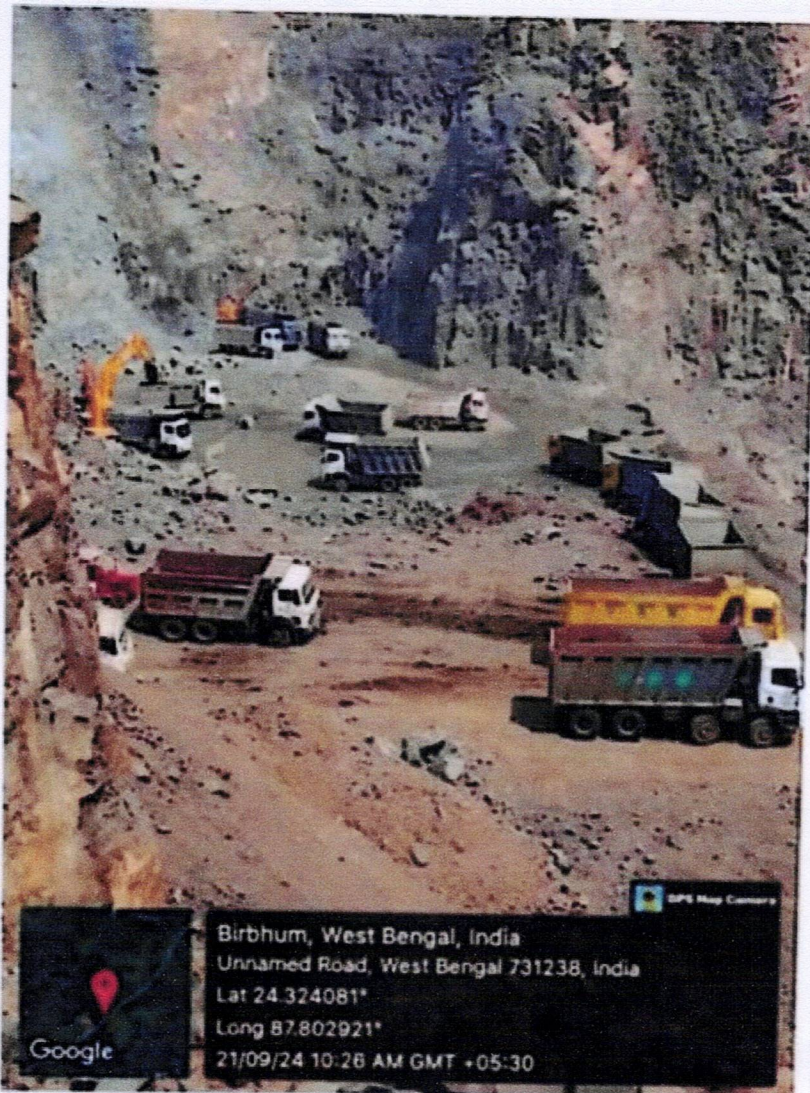


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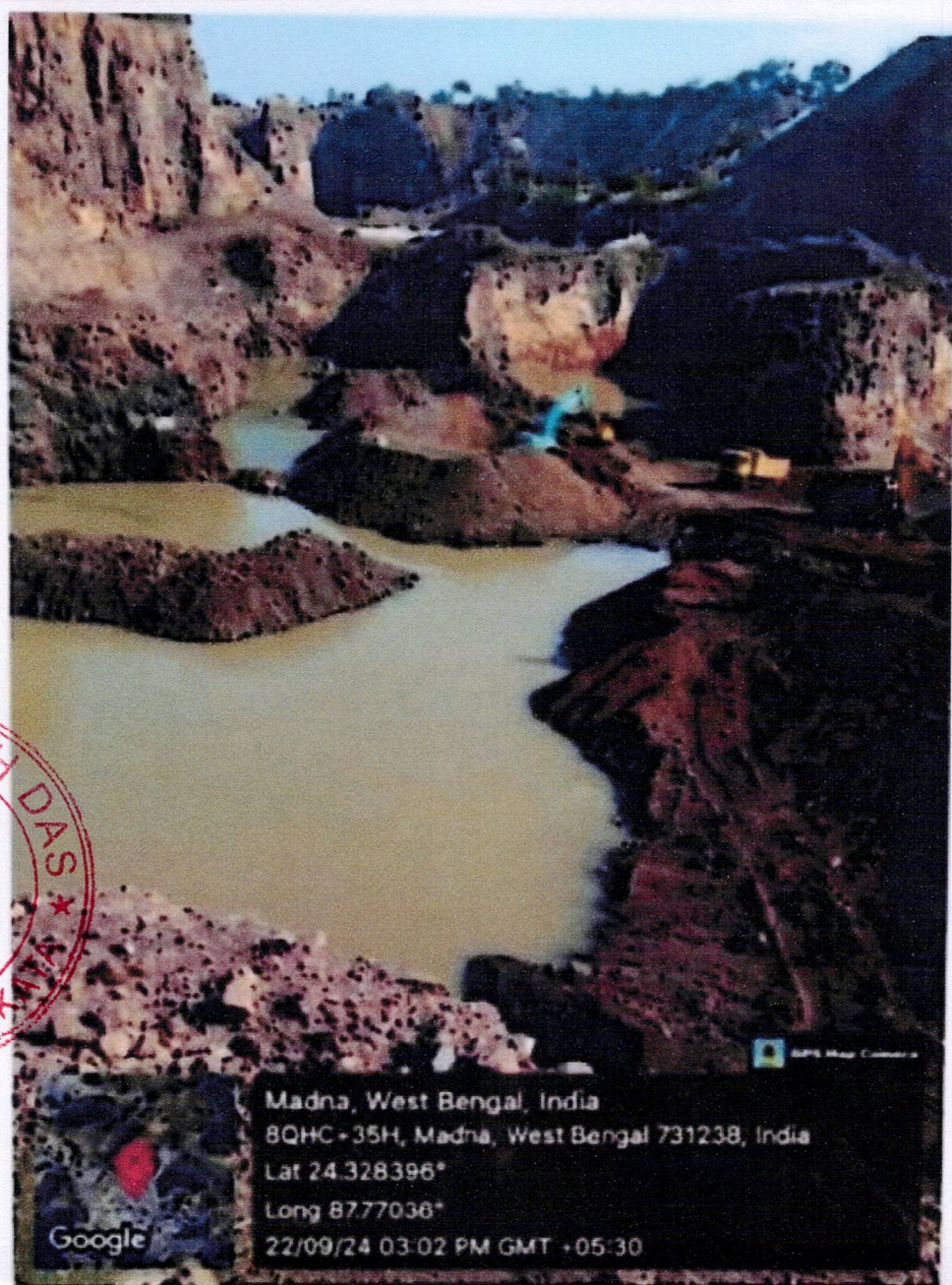
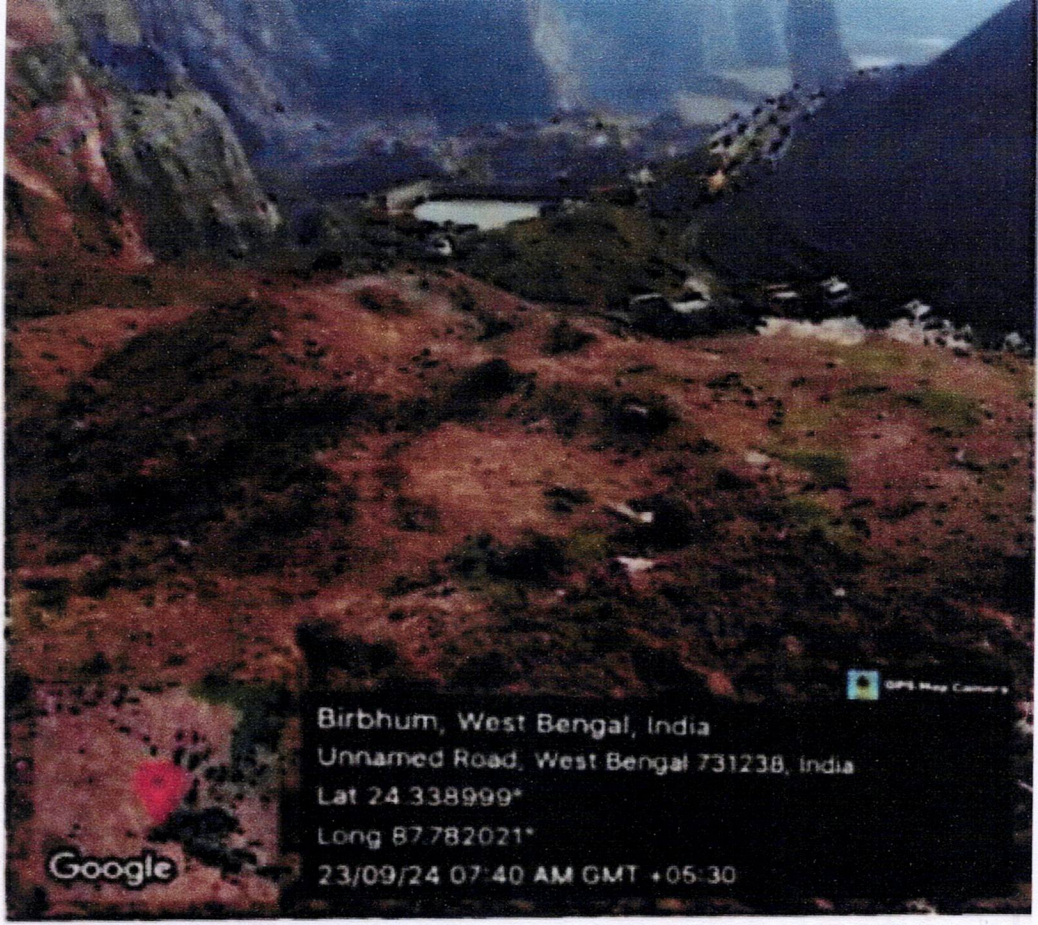


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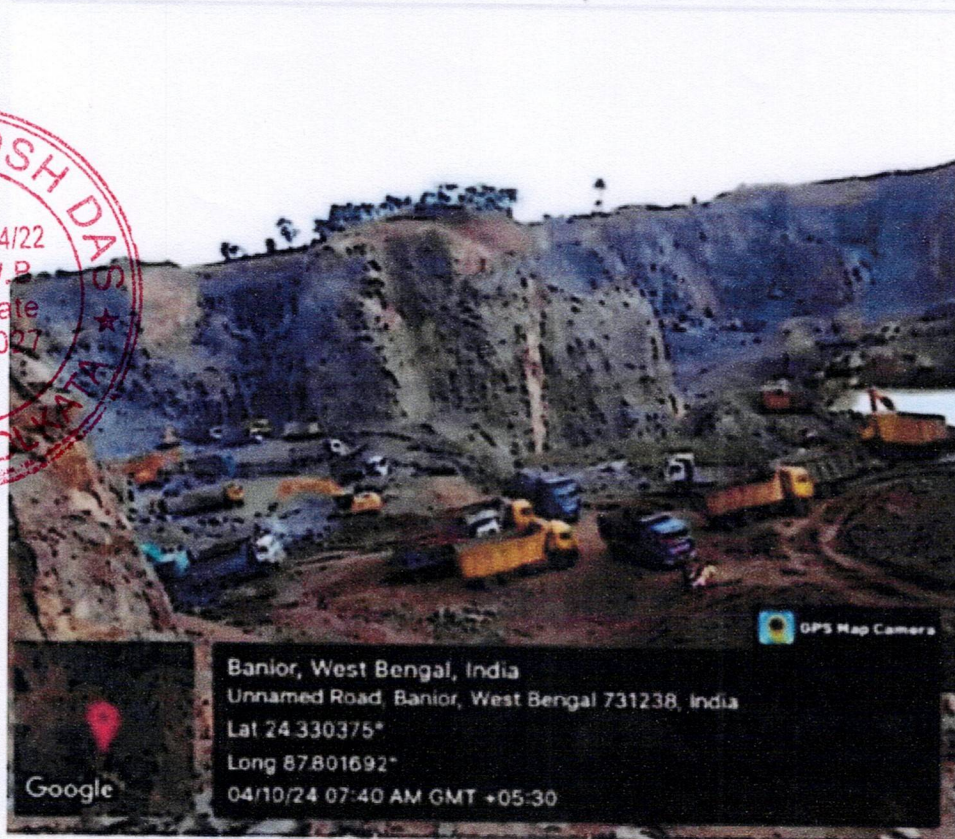
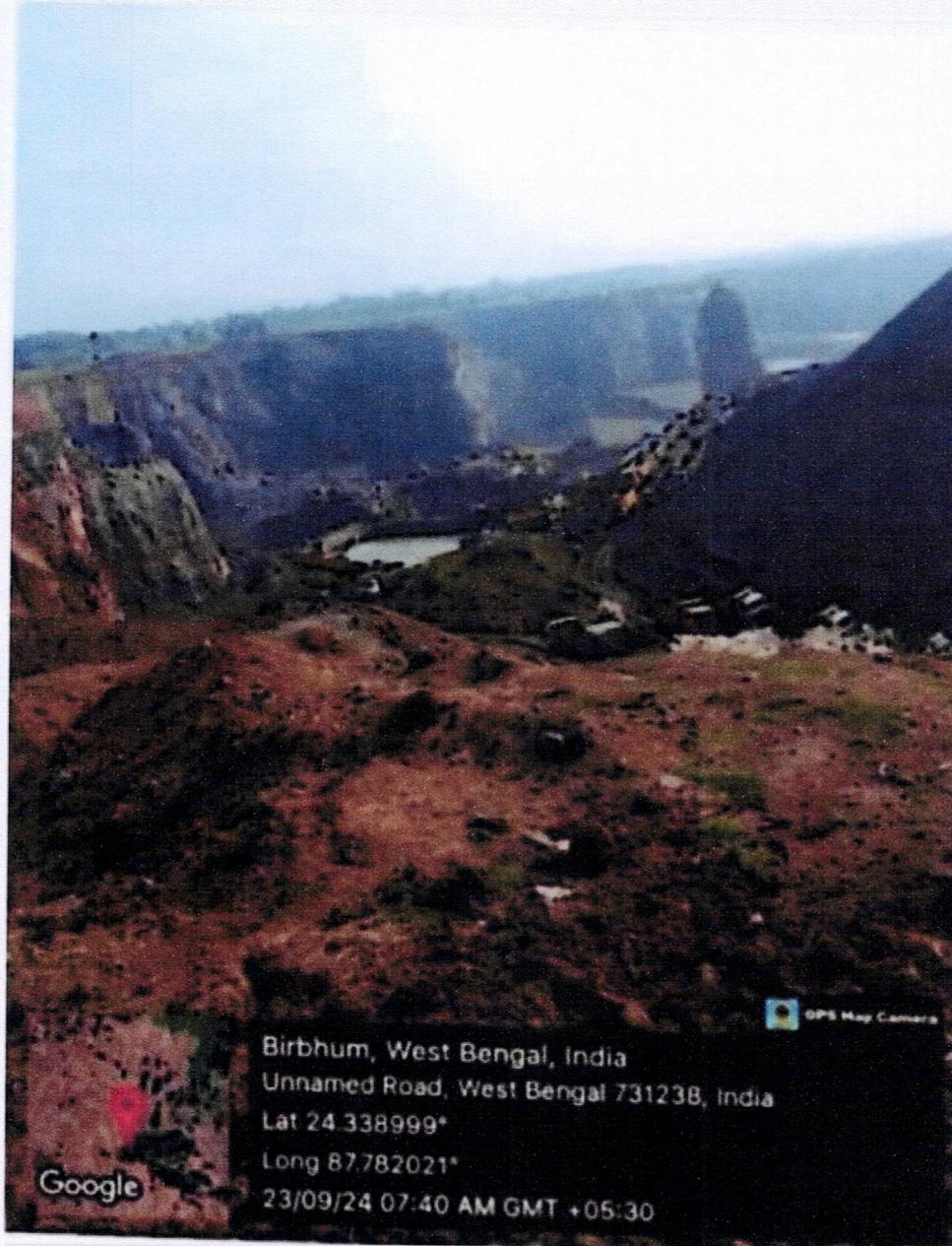




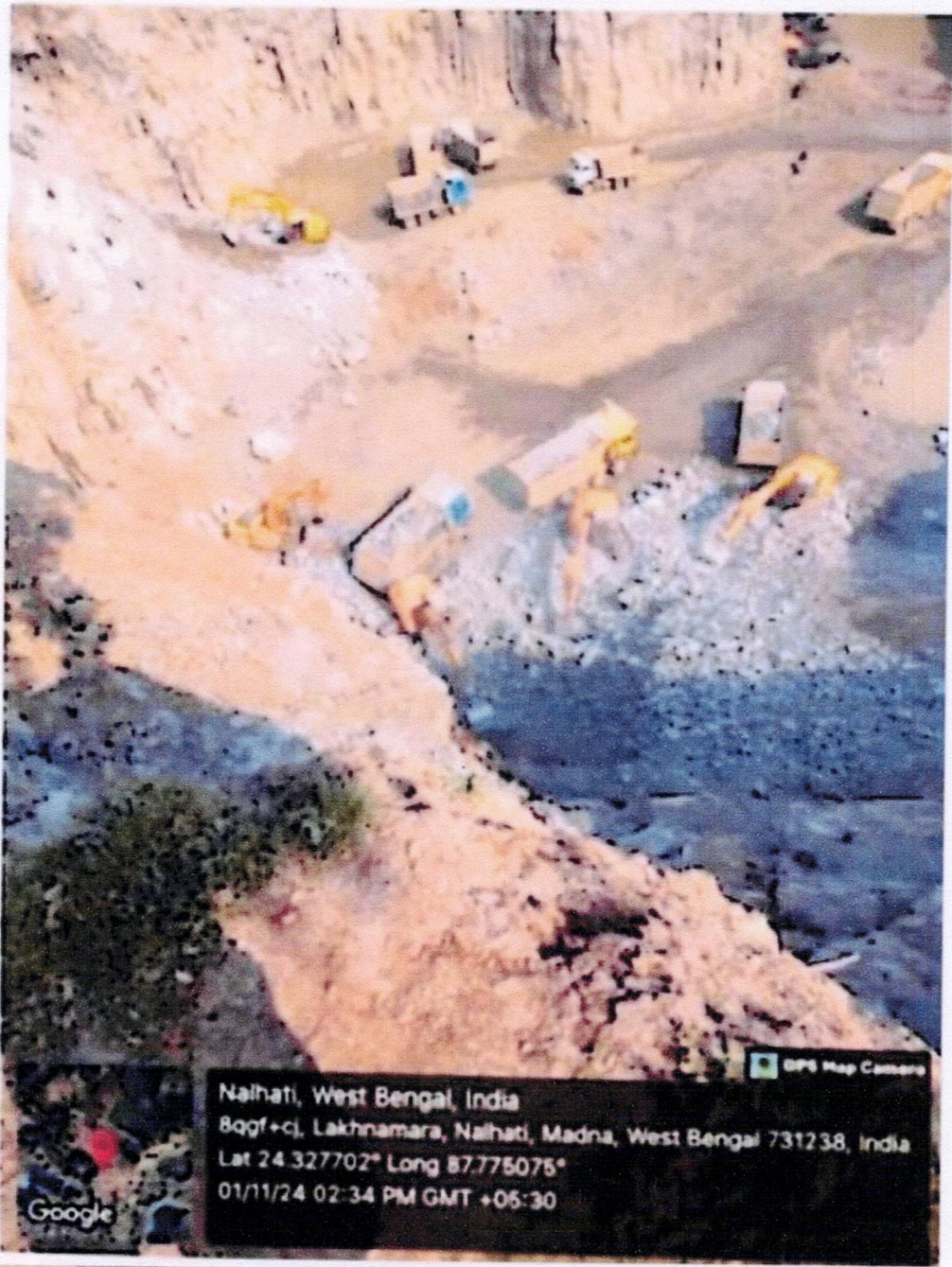
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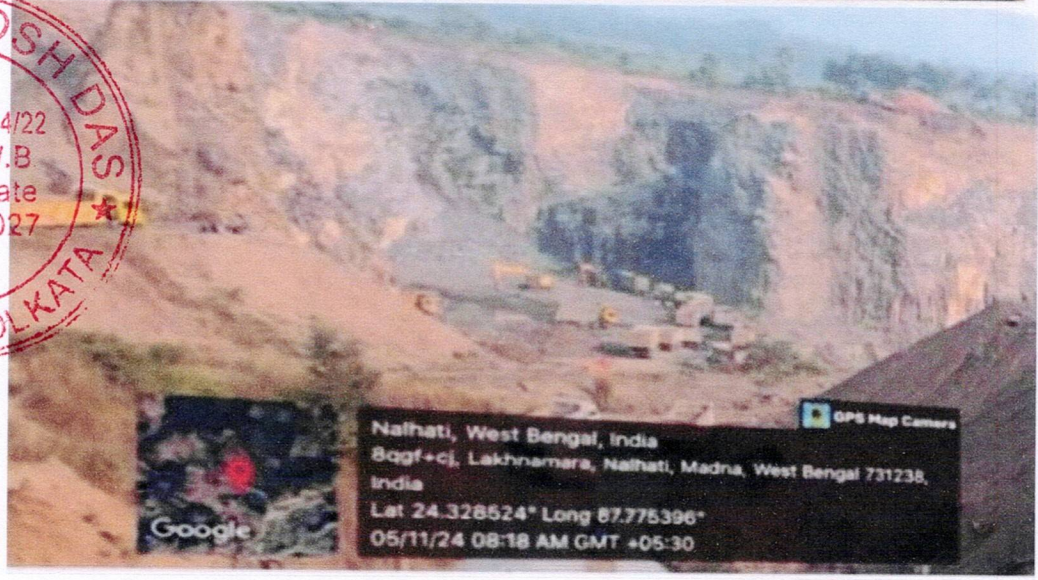
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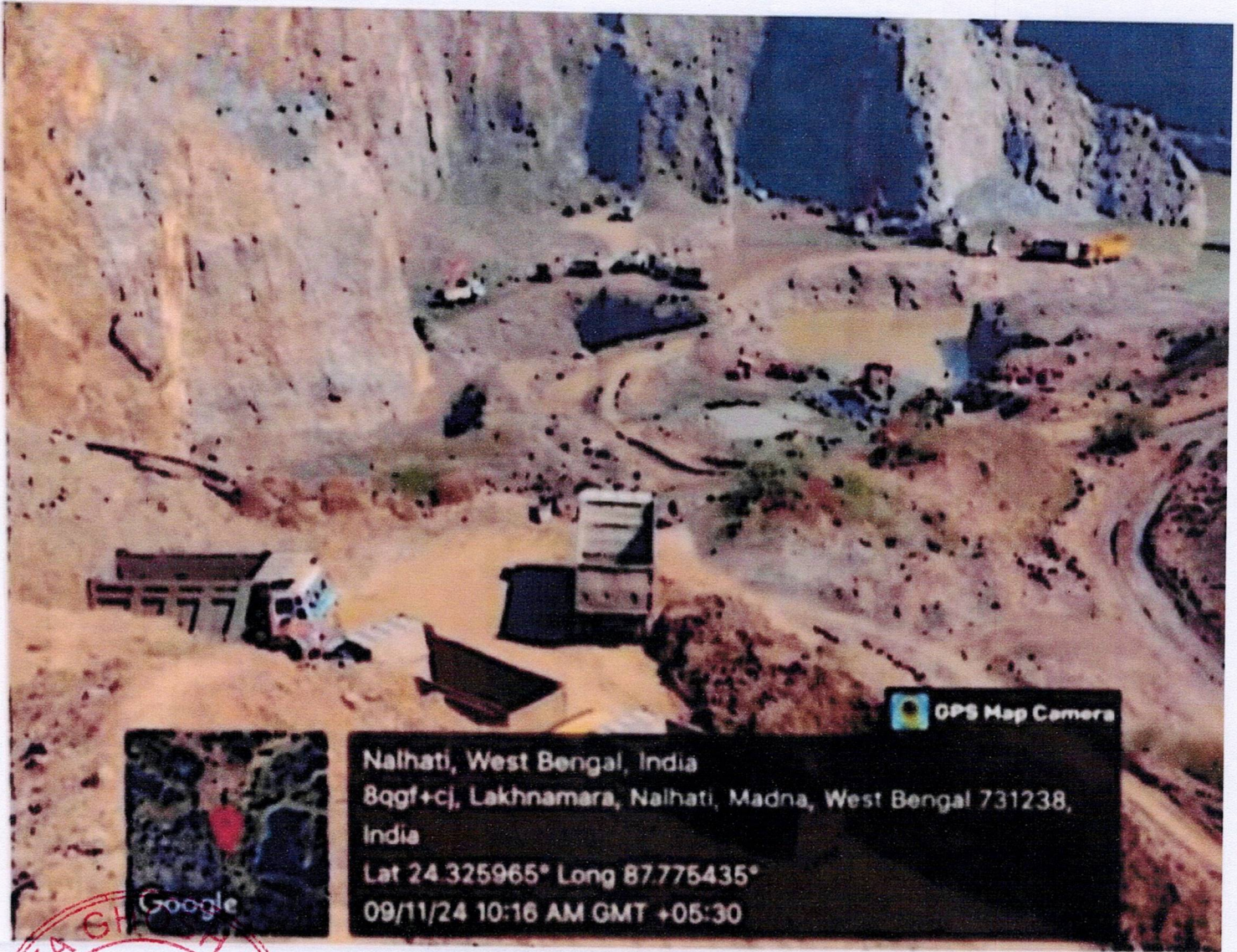


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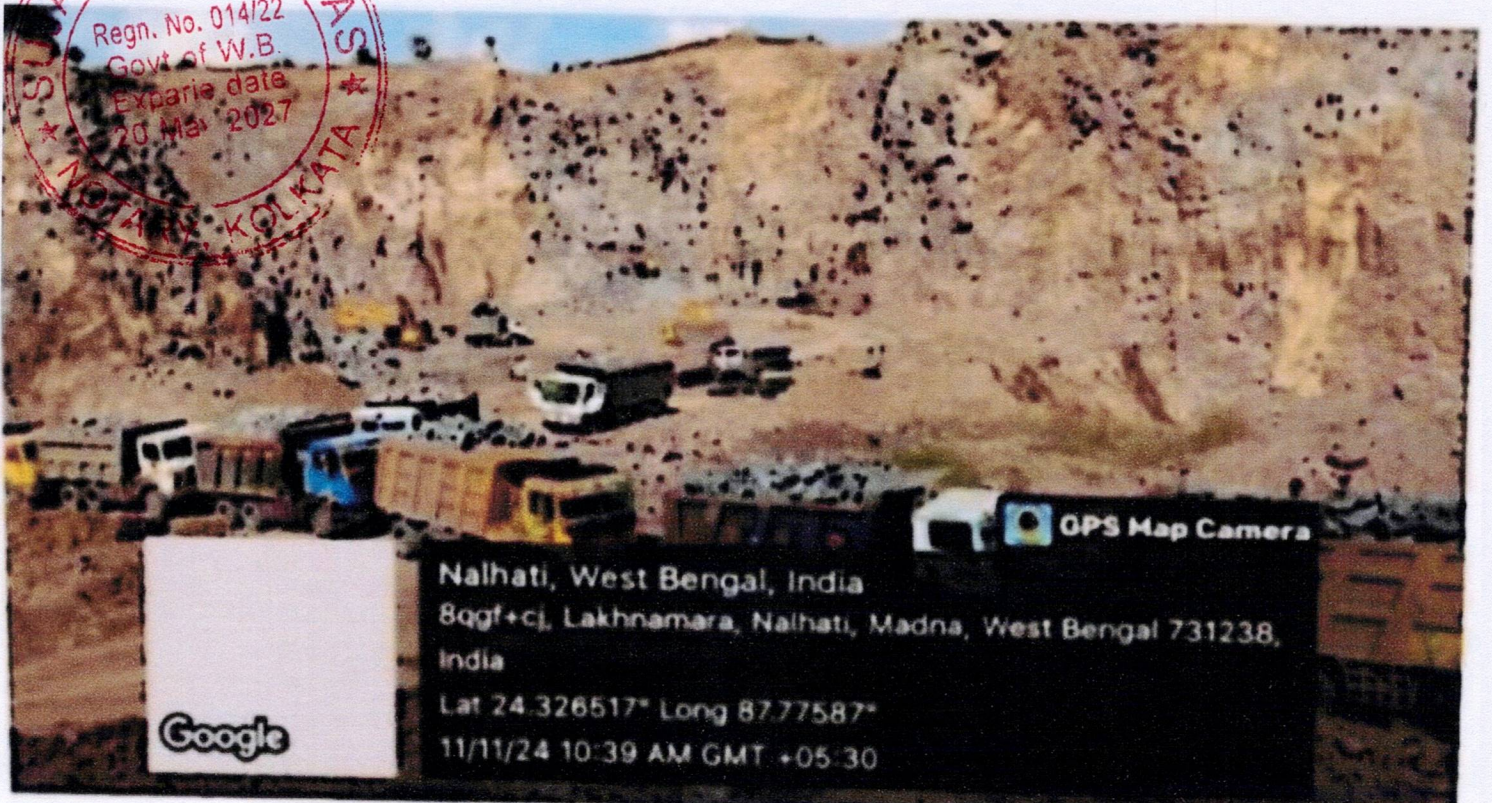


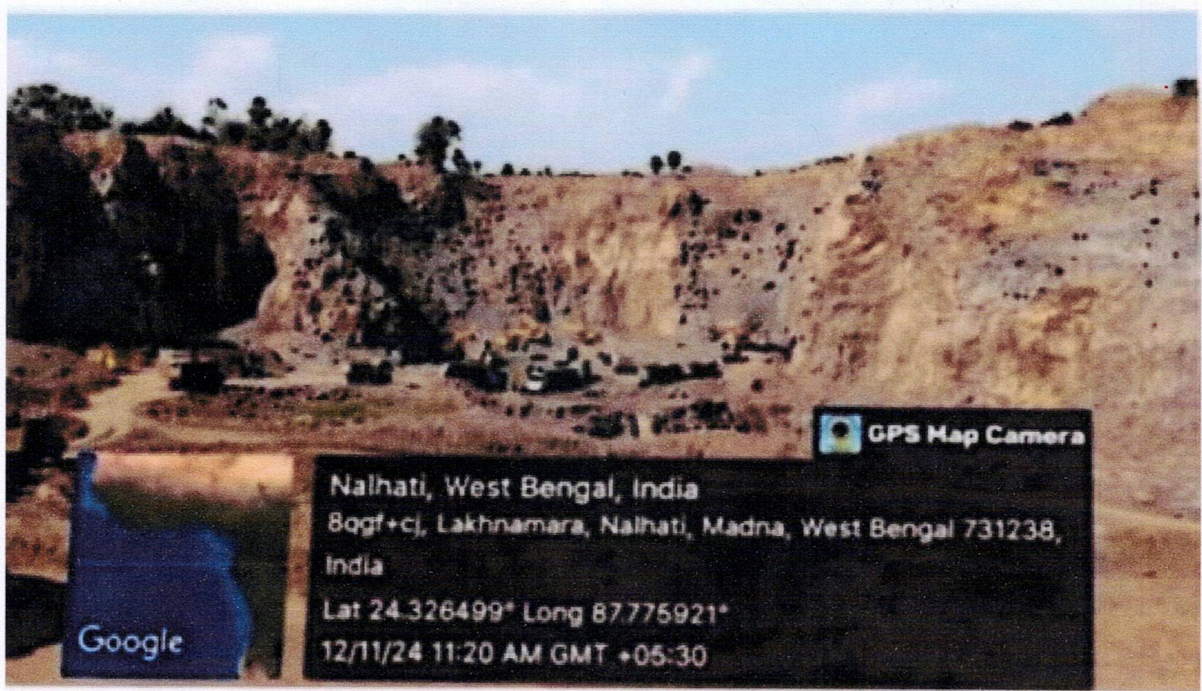
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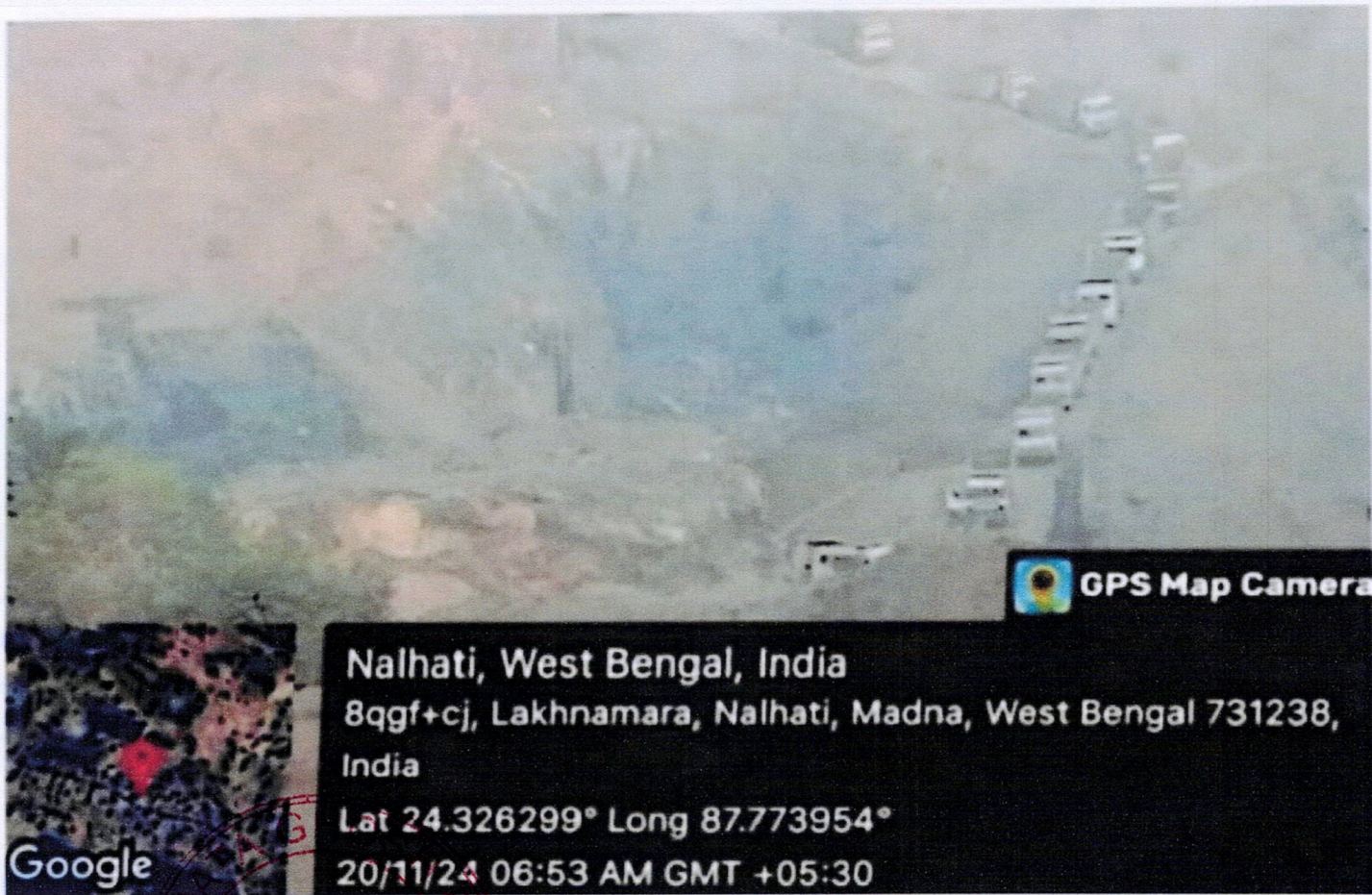
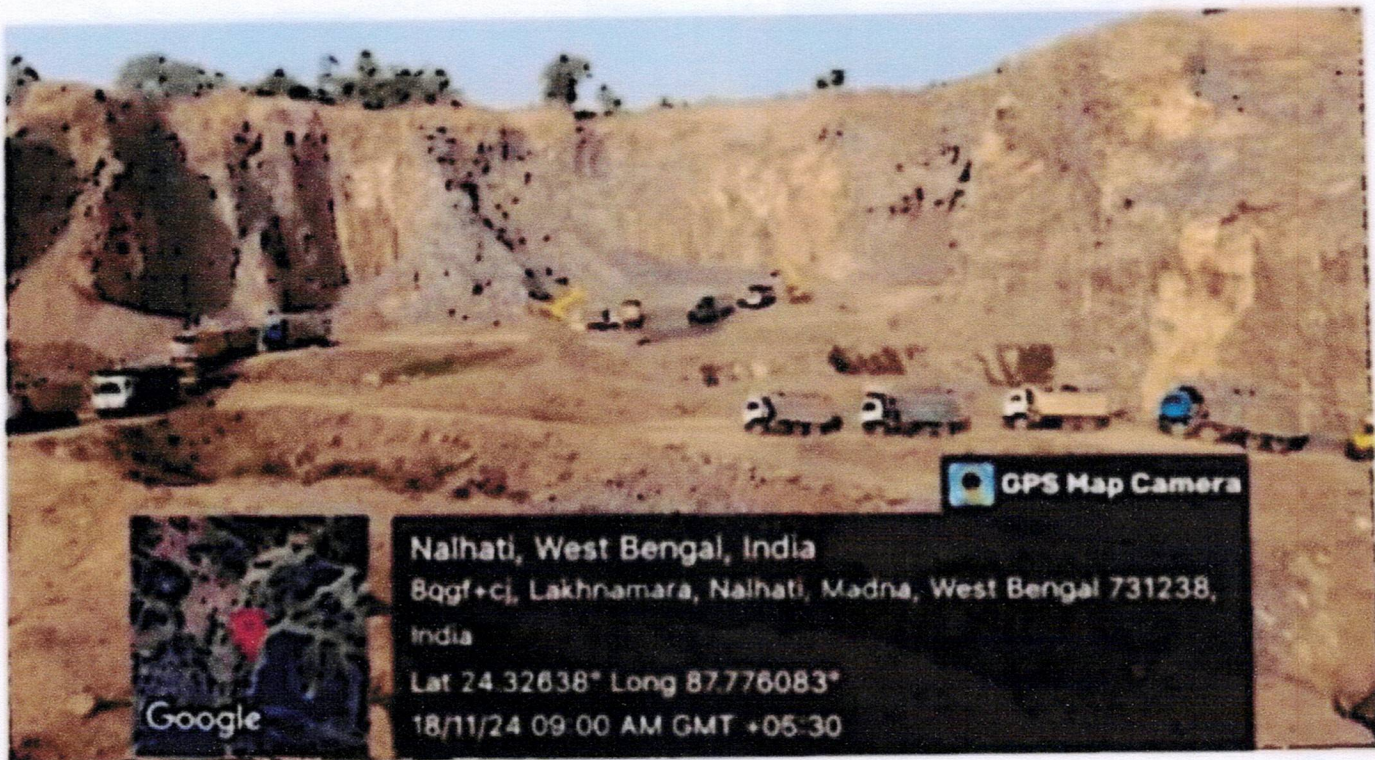




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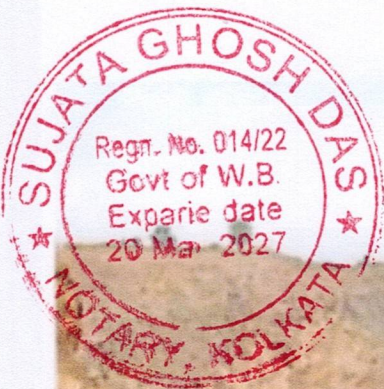


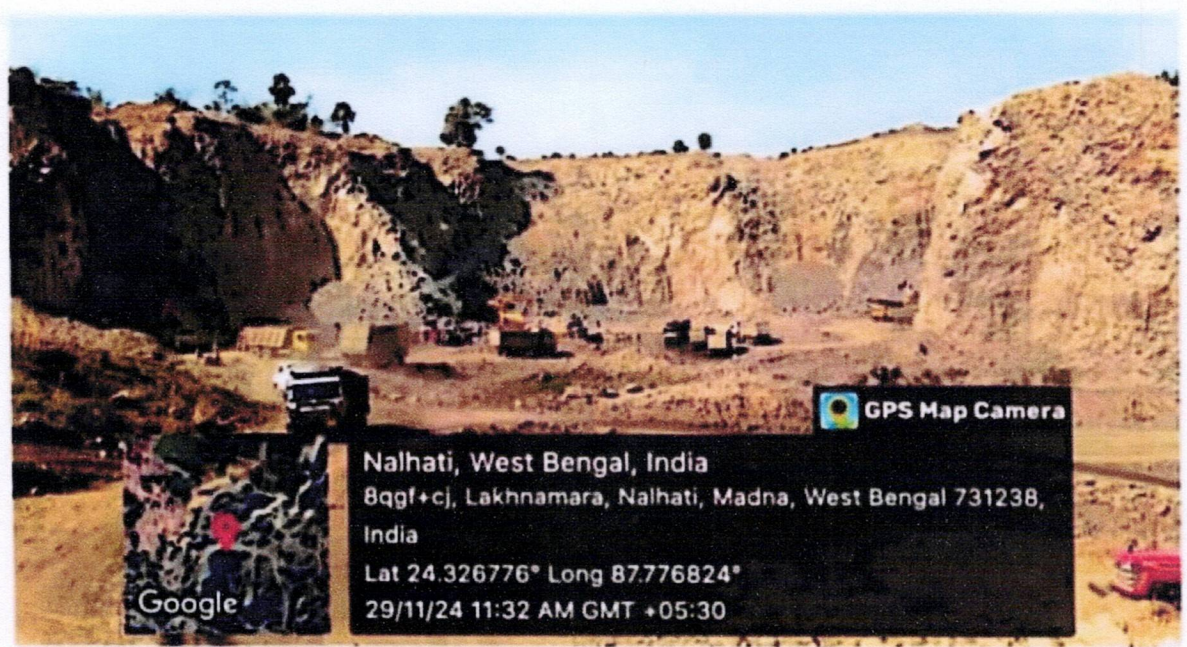
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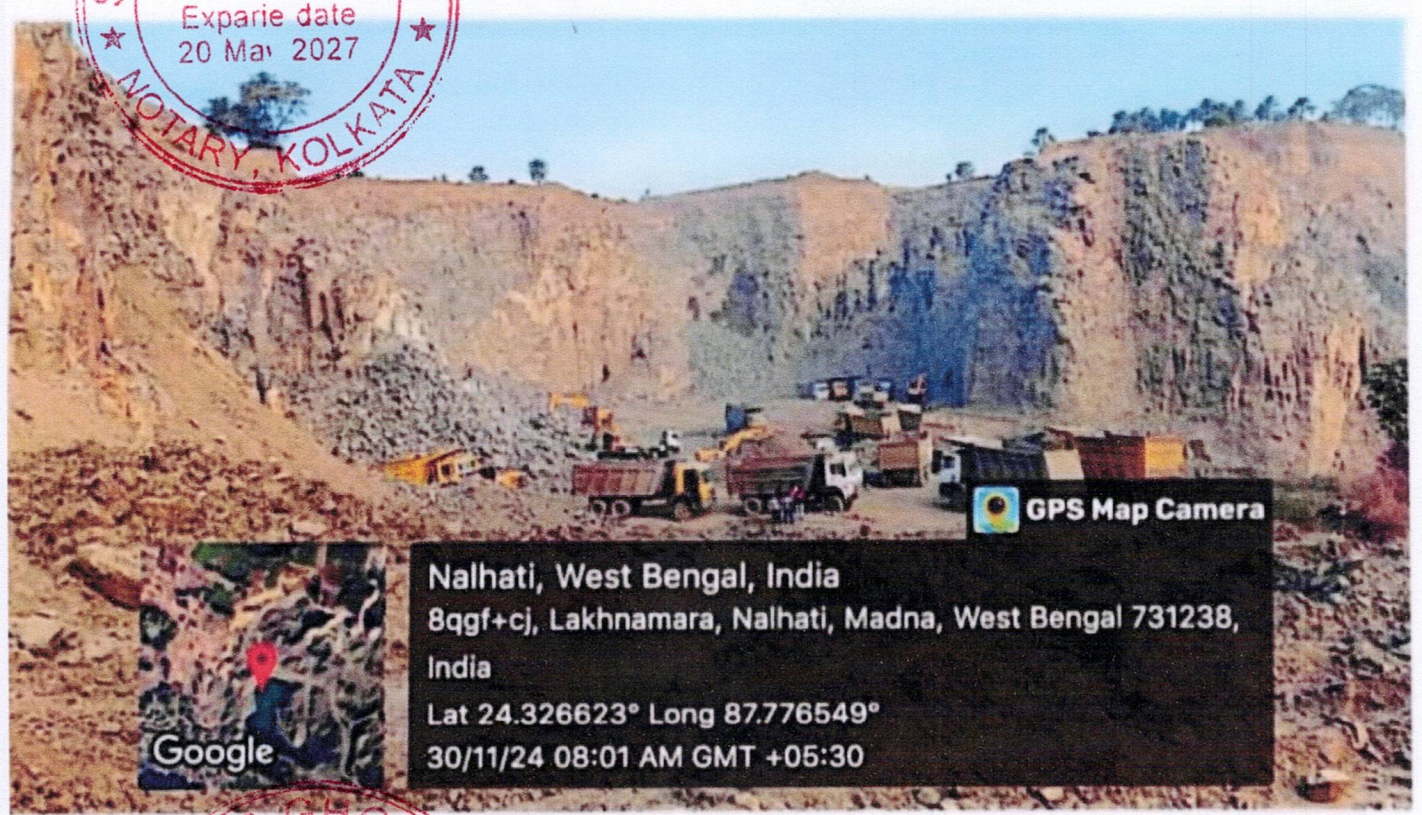
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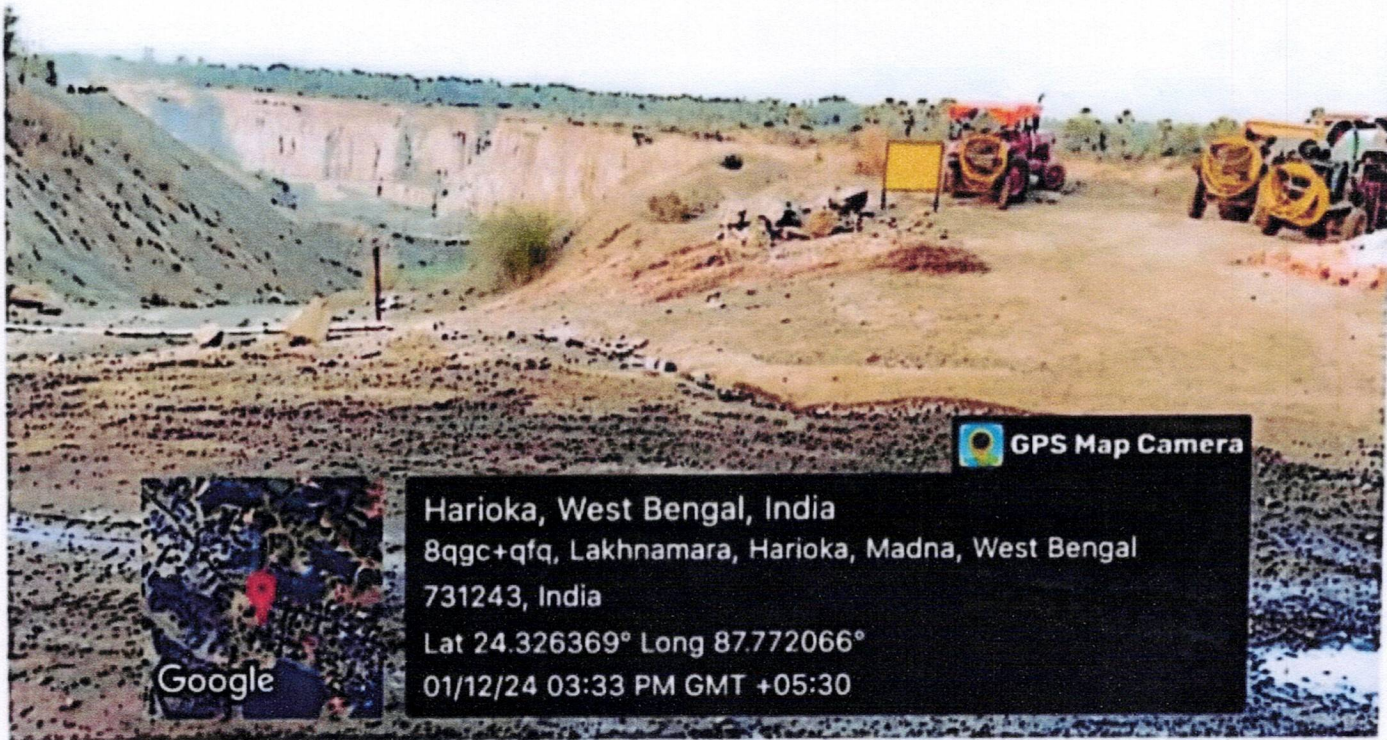




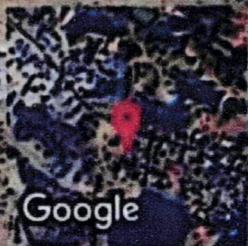
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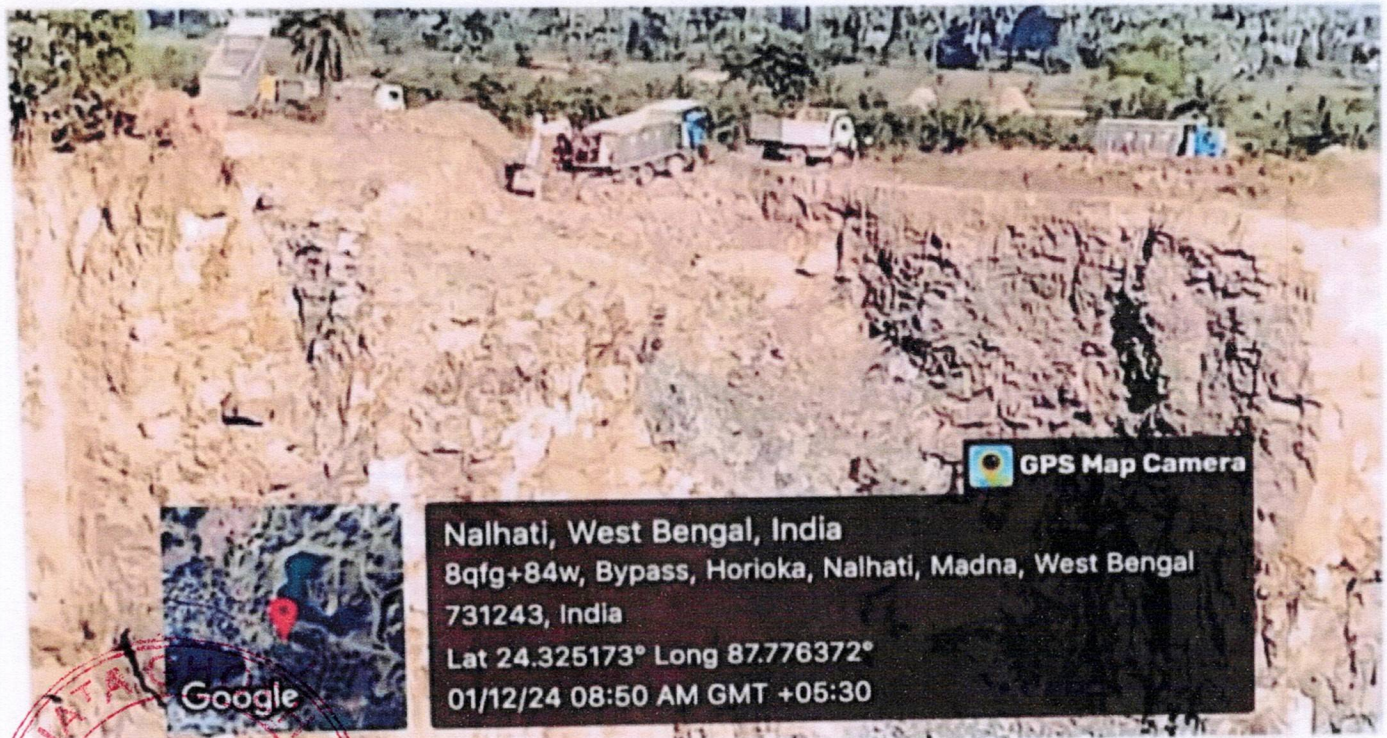


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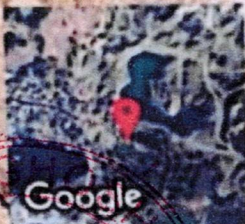


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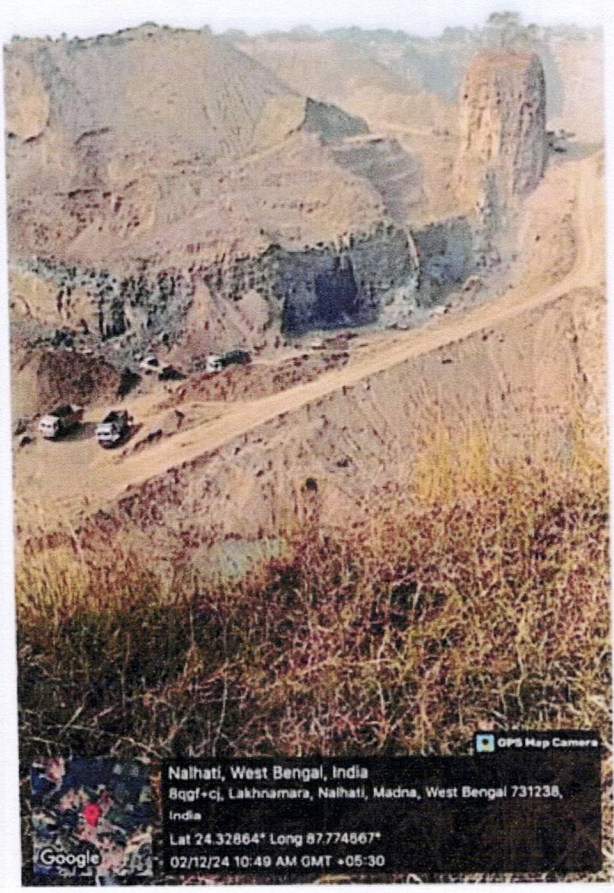
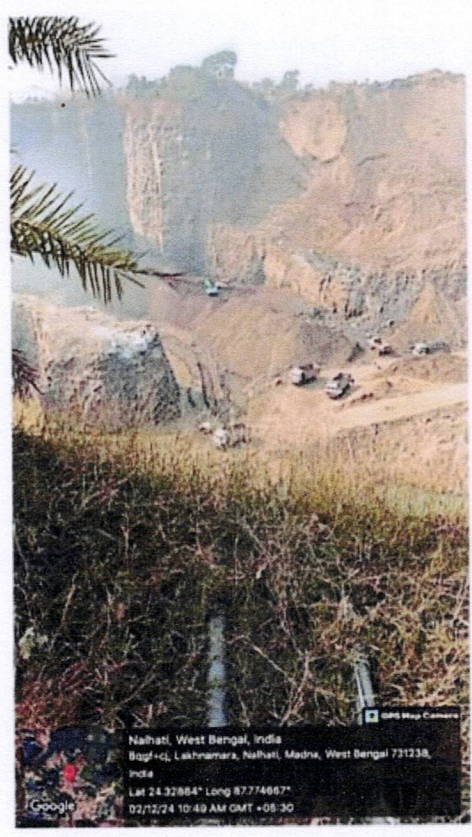
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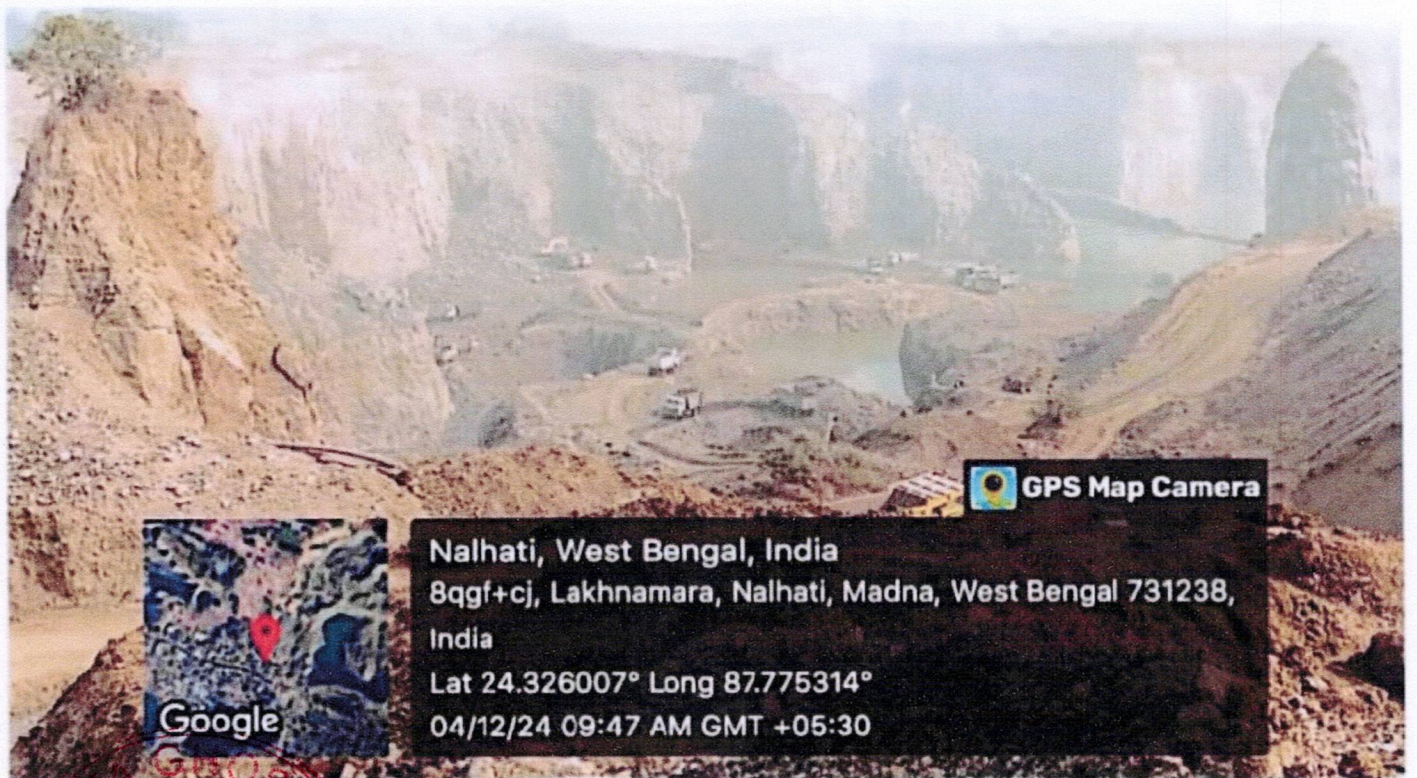
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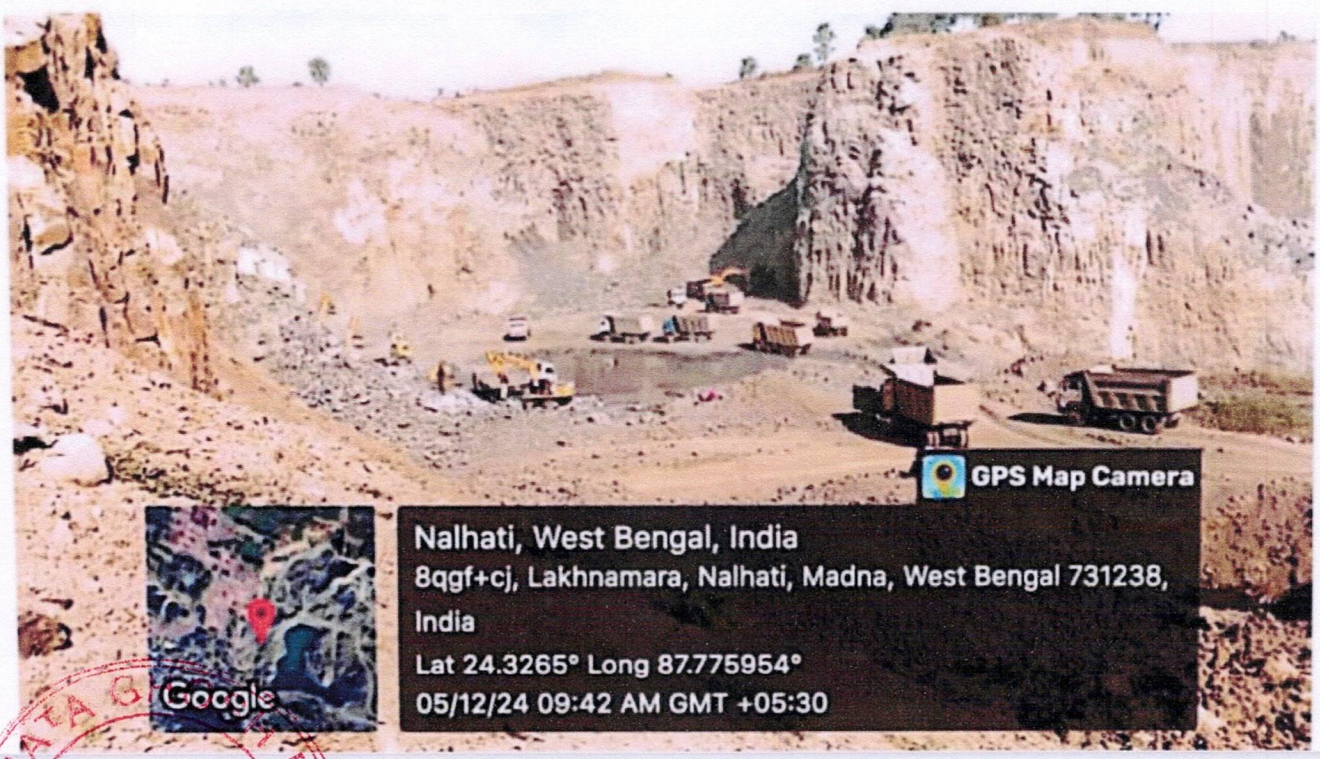
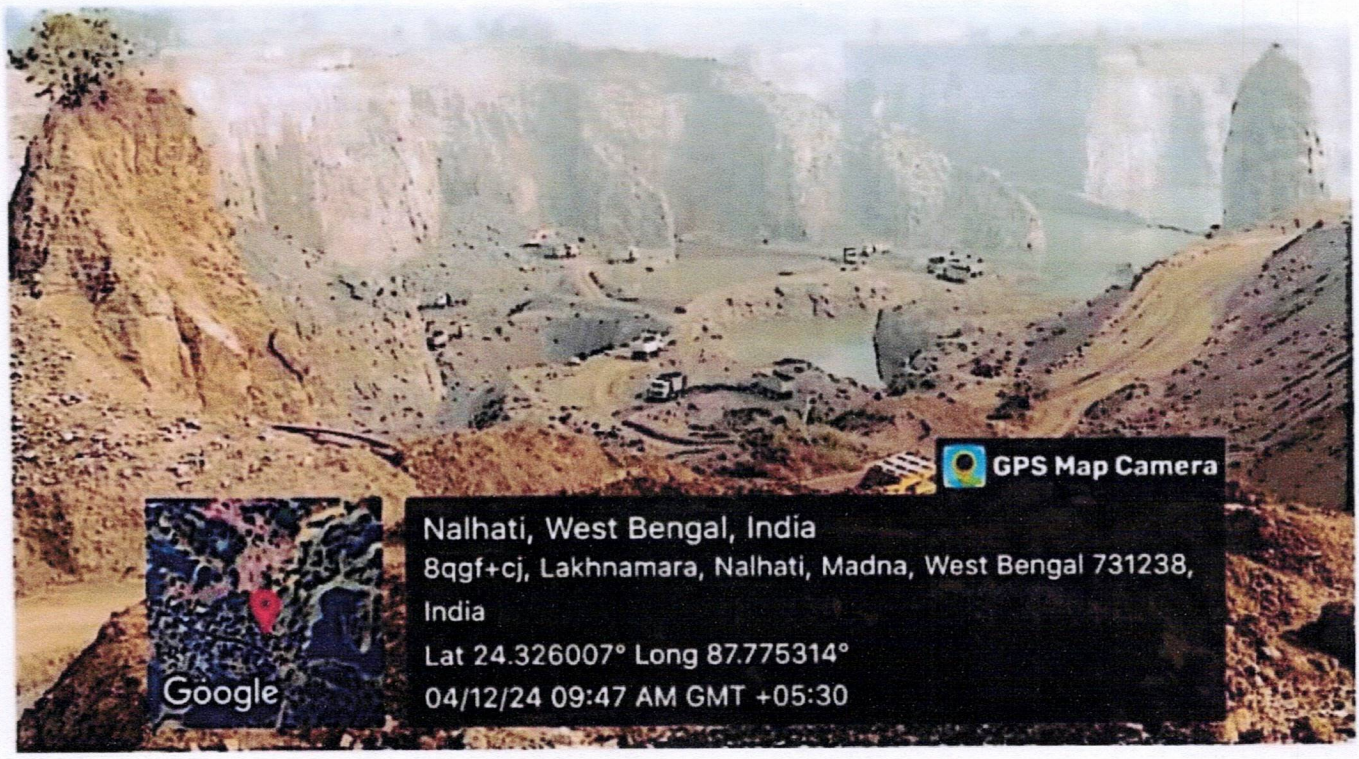
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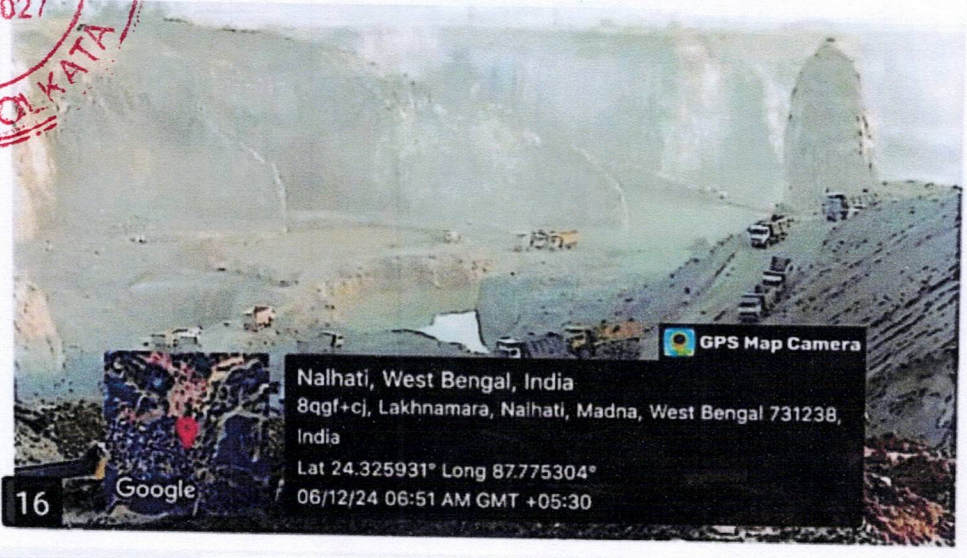
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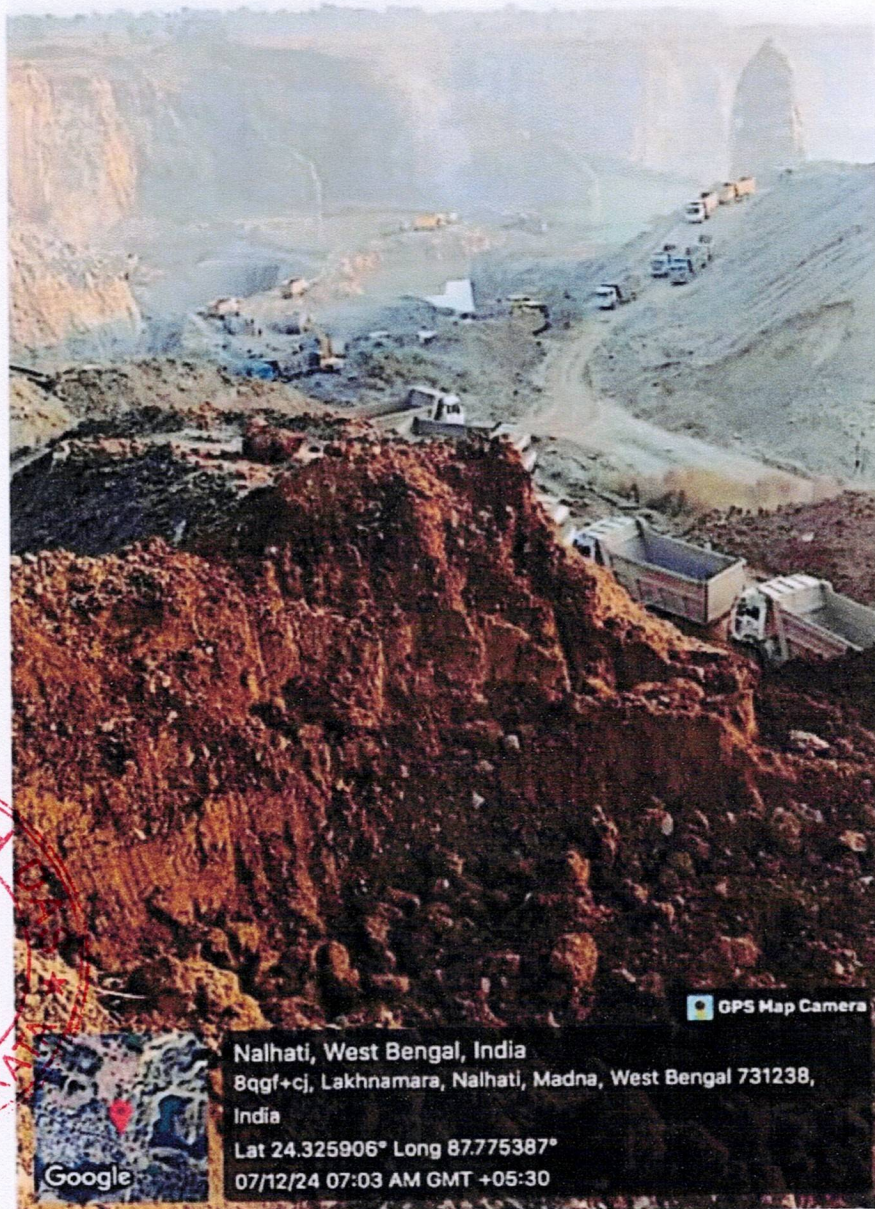
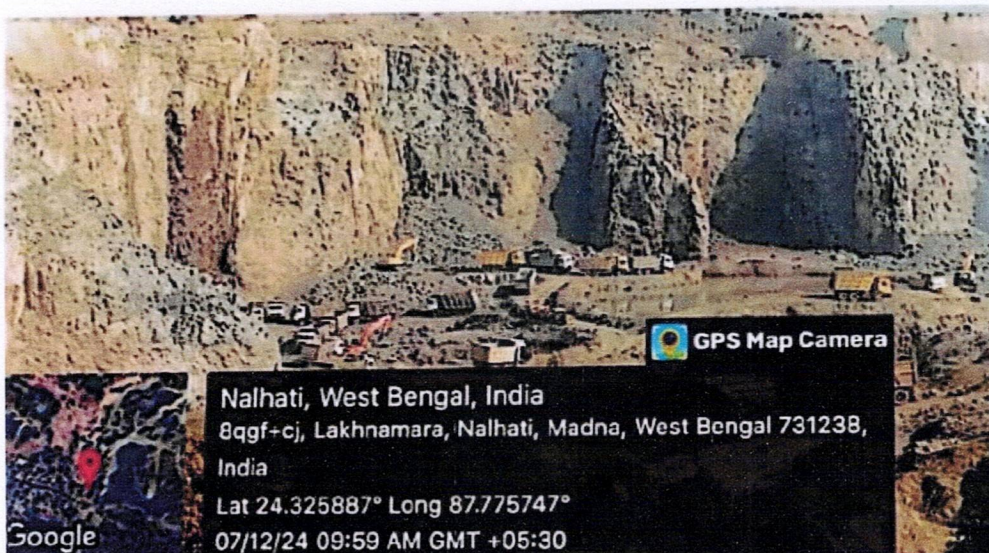


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Stone smuggling is rampant in Nalhati by evading revenue

District Magistrate warned to take strict measures

Correspondent, Rampurhat. Stone traders have adopted a new approach to evade revenue. Stones are being brought by tractors and stored in secret depots near the national highway. From there it is being smuggled to different parts of the state in dumpers and lorries. Such allegations have created a sensation in the stone industry of Nalhati.

in different places. District Magistrate Bidhan Roy said that complaints have been received regarding the evasion of revenue. The concerned departments including ADM (LR), SDO, Police, BLLJRO have been directed to take appropriate action. It cannot be accepted that the government will lose revenue, and nobody will fill their pockets. I need someone

being fined. It's as if it's an unwritten rule that tractors can't take stones without paying the police.

Women and common people of the area participated in the siege. Others complained that the doors and windows of the house were left open due to the dust thrown from the stones. We want to get rid of it.

Allegations of 'Gola' business with the support of a section of the police-administration has created a stir in Nalhati. Locals say thousands of tractors every day

Out of 27 constituencies, 211 have been declared illegal by the Environment Court and ordered to be closed. But even though they are closed in the

books, in reality they are flourishing. Similarly, thousands of illegal crushers are also running without the permission of the Environment Department. But now the business has changed. Earlier, in the case of stone extraction from the quarry, royalty per ton had to be deposited in advance in the Mine's Department. Most of the mines are not able to collect legitimate royalties due to illegal declarations. Now illegal stones are becoming legal only by cutting 'DCR' (Duplicate Carbon Receipt) on the chips. Royalty collection gates have been installed on the roads of stone industrial areas by the administration.

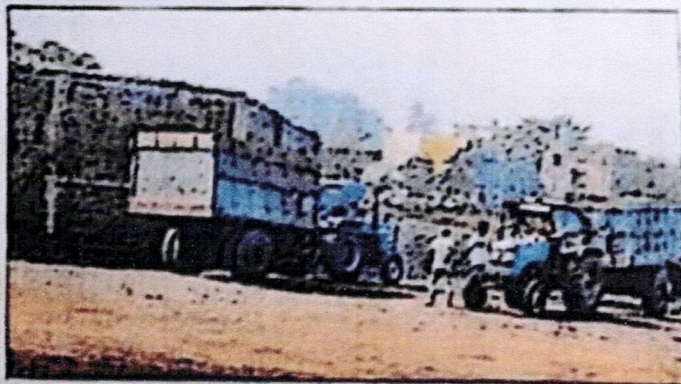
However, local tractors have been exempted

from collecting royalty in Mayahati.

And businessmen have taken new approaches to exploit this opportunity.

Many local tractors load stones past the royalty gate and store them in areas near the national highway in businessmen's parlance that is 'gola'. There have been several such shootings. Later, the stones are leaving the state

Visited Khaba, meanwhile, complained that these shells spread to the areas and damaged the roads



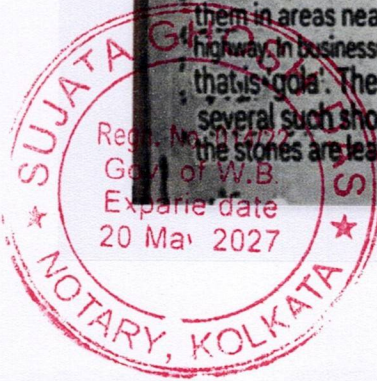
Local residents. Despite their objections, traders are showing a don't care attitude. Locals also complain that the police sometimes seize one or two tractors to 'eyewash'.

In protest, the tractor owners blocked the road leading to the stone industry on Sunday. They complain that the tractors of those who are shooting at the police with monthly are not being caught. But those who are delivering chips to someone's house or other work catch those tractors

This is how the stones are loaded and stored in the shell. Even though this business is going on by evading crores of revenue, no action is being taken. Overturned lorries, dumpers and police are busy filling their pockets.

However, the police denied the allegations.

An officer of the district administration said that complaints have been received at the Ayen district level about the shooting issue. The local police administration was asked to look into the matter. Even if it doesn't reduce sometimes, now it's up to the start of the rampage. has been file image



This time, the OC of Nalhati faced the wrath of high-ranking police officials

Staff reporter, Sumit Mondal, OC of Nalhati Police Station, has come under the wrath of senior police officers of the department after the public outcry. The DIG of Burdwan Division visited the Rampurhat Divisional Police Officer's office on Wednesday. Circle inspectors from the OC of seven police stations of Rampurhat subdivision were present there. It is reported that the DIG reprimanded Sumit Mondal and also gave encouraging 'grace marks' to some officers of Mayureshwar, Margram, Mallarpur.

Police officials are alarmed by the way public anger is increasing in Nalhati police station in the last seven months. In the departmental meeting on that day, first DIG Sham Singh and after the meeting District Superintendent of Police Rajnarayan Mukherjee warned Sumit Mandal about his activities. Sumitbabu is working as OC of Nalhati police station without government guidelines even though he is an inspector in rank. No 'register' of various cases has been kept properly in his police station area in the last seven months. In the meeting, the police officers started asking him for accountability in front of everyone. However, Sumitbabu tried to get away with blaming his police station officers for not maintaining proper accounts.

He wants to know about the illegal stone balls cut from the hill at various places across Nalhati police station area. OC could not give an answer. It is noted that in order to be better than the district police officials, he did not register various complaints in the area as a 'diary' in the police station, due to which he was charged with the district.

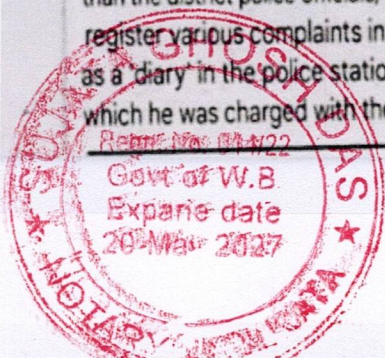


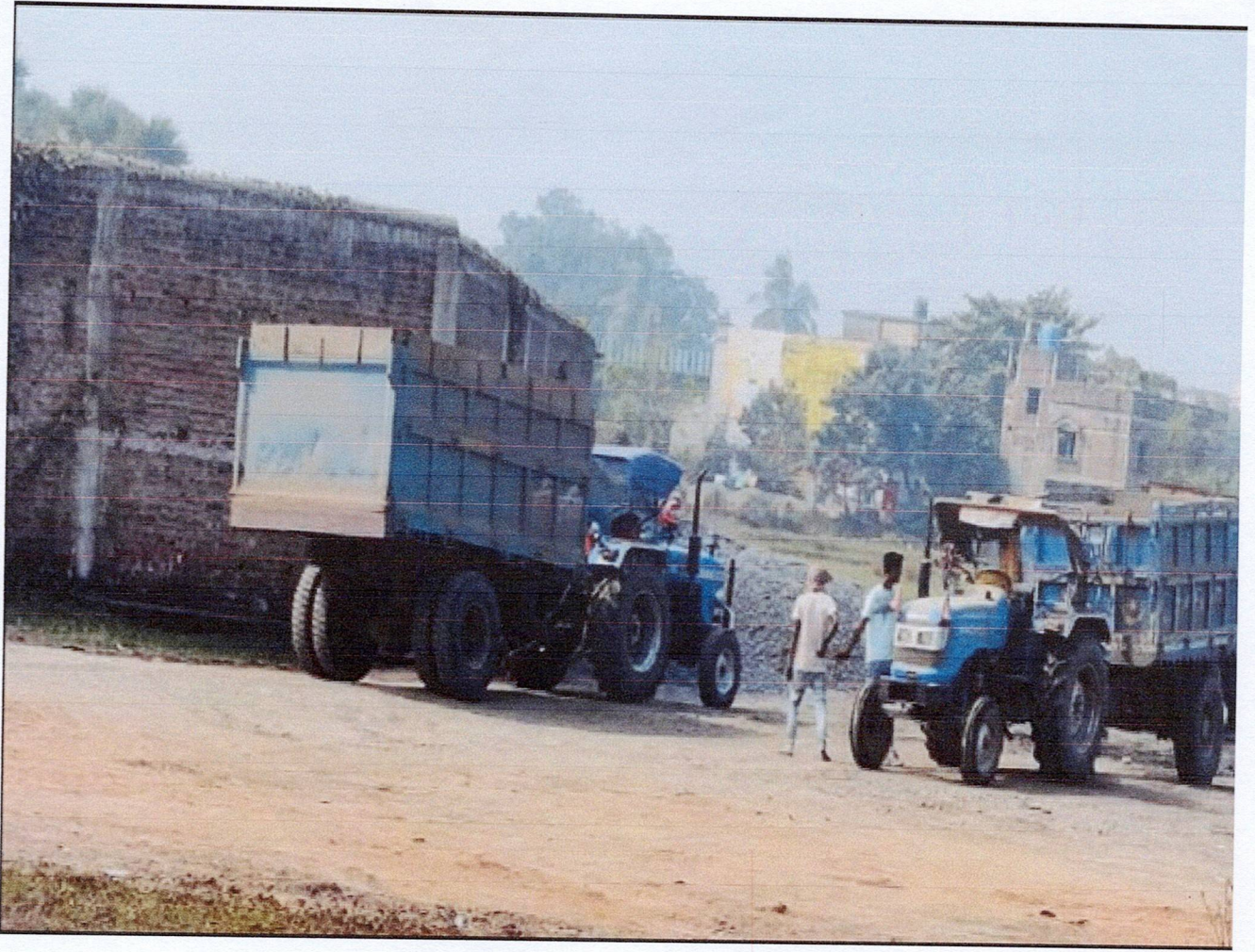
Officers including DIG, Birbhum Superintendent of Police in the office of Rampurhat Divisional Police Officer. -Habib Tanvir

In the eyes of the police chiefs, they try to arrange the 'good police'.

It is to be noted that Momin Sheikh, a tot driver of Amaipur village, called 'Didi Bolo' and complained against the OC of Nalhati police station. Momin said in the complaint that he bought a new Toto with a loan last September. On September 28, the toto kept in the house was stolen. He complained that Nalhati police station did not take the complaint of toto theft even though he went to the police station for the last 15 days. When I went to inform the legislator of the area, Rajendra Singh, he said, "The OC is not picking up the MLA's phone either." On Tuesday Momin Sheikh was forced to call 'Didi Bolo' and complain against the OC. Such public outrages from the area are collected to the police officials. DIG

According to police sources, two departmental 'censors' were given to Sumit Mondal on the basis of such complaints. At the same time GS issued several officers of Mayureshwar, Margram Mallarpur to collect 'fine' from cars including motor bikes for negligence in transport. Due to lack of update of MVI information in Murarai and Rampurhat police stations, they did not get any reward despite their good work. Additional District Superintendent of Police, Sub Divisional Police Officer, three CIs, IC of Rampurhat, Mallarpur, Mayureshwar, Margram, Murarai, Nalhati and Paikar police stations were present in the meeting. The DIG thanked all the officers for their work alongside the people during the four-hour meeting.





নলহাটি এলাকার মানুষের অভিযোগ শুনবেন পুলিশ কর্তা

পোস্টার দিয়ে आम दरबारের ডাক এসডিপিওর

স্টাফ রিপোর্টার, সিউড়ি: তিনি জনপ্রতিনিধি নন। প্রশাসনিক পদাধিকারী। তবুও তিনি आम दरবারে বসবেন। শুনবেন মানুষের কথা। নলহাটি থানার ভিতরে রীতিমতো ফ্রেস ছাপিয়ে সেই পোস্টার দেওয়া হয়েছে। সেখানে বলা হয়েছে নলহাটি থানা এলাকার মানুষের অভিযোগ শুনতে সেই दरবারে বসবেন মহকুমা পুলিশ আধিকারিক গোবিন্দ শিকদার। যা ঘিরে চাঞ্চল্য ছড়িয়েছে। এবং কিছুটা হলেও ভয়ে কাটা নিতৃত্যুর পুলিশকর্মীরা। কে জানে কে তাদের কারও বিরুদ্ধে সরাসরি কোনও অভিযোগ করে বসেন মহকুমা পুলিশ কর্তার কাছে।

উল্লেখ্য, নলহাটি থানার ওসি সুমিত মণ্ডল-সহ বেশ কিছু পুলিশের বিরুদ্ধে এলাকা থেকে লাগাতার নানা অভিযোগ আসছিল। প্রতিবাদে মানুষ পথ অবরোধ করে। এমনকি শনিবার এক অভিযুক্তকে নিয়ে যাওয়ার পথে পরিবারের মেয়েরা গাড়ি আটকে বসে পড়েন। ইতিমধ্যে এই ঘটনায় জনগোষ্ঠী সামলি দিতে নলহাটি থানার দুই এএসআই দীপকর বরিক ও পৌর দীপকর আরমিশনকে জট বালির নিপেষণে সীমিতভাবে পুলিশ সুপার। যত জট সবার তাদের একজনকে বোলপুর

থানায়, অন্যজনকে আমোদপুর ফড়িতে যোগ দিতে বলা হয়েছে। জেলা পুলিশ সুপার রাজনারায়ণ মুখোপাধ্যায় জানান, "সব ধরনের অভিযোগ শুনবেন মহকুমা আধিকারিক। তবে শুধু নলহাটি নয়, বোলপুরেও এমন दरবার খোলা হবে।" উল্লেখ্য, নলহাটি থানার ওসি'র বিরুদ্ধে নানা আর্থিক কেন্দ্রের অভিযোগ করেছেন এলাকার বাসিন্দারা। তারা সরাসরি ওই থানার ছোটবাবু আরফিনের নাম করে সেই অভিযোগ করেন। প্রতিবাদে রবিবার বাহাদুরপুর পাথর শিল্পাঞ্চলের পথে কোঠাতলায় পথ অবরোধ করেন পরিবহণ ব্যবসায়ীরা। একইসঙ্গে থানা জুড়ে যে দালালাচক্র গড়ে উঠেছে তার প্রতিবাদ করেন স্থানীয় বাসিন্দারা। শাসক দল থেকে বিরোধী, সকলেই সরব। এলাকার বিধায়ক রাজেন্দ্রসিংহ সিংহ পর্যন্ত পুলিশের জন এলাকায় জনরোষের অভিযোগ জানান জেলা নেতৃত্বের কাছে। রাজ্য সরকার যেখানে পুলিশকে মানবিক, সামাজিক কল হওয়ার আবেদন করছে, সেখানে নলহাটি থানায় গিয়ে বিচার না পাওয়ার অভিযোগ উত্থাপন বাড়ছে। ওসি সুমিত মণ্ডল মানুষের সঙ্গে সঠিক ব্যবহার করেন না বলা অভিযোগ উঠেছে।



এই সেই পোস্টার।

পরিষ্কৃতি চরমে ওঠায় জেলা পুলিশ কর্তারা এবার থানাতেই আমদরবার বসানোর সিদ্ধান্ত নিয়েছেন। মহকুমা পুলিশ আধিকারিক গোবিন্দ শিকদার সেই दरবারে উপস্থিত থাকবেন। থানার ভিতর পোস্টারে জানান হয়, 'যে কোনও সমস্যা বা অভিযোগের ক্ষেত্রে, আপনি সরাসরি রামপুরহাট মহকুমা পুলিশ আধিকারিকের সাথে দেখা করতে

পারেন।' সেই পোস্টারে উল্লেখ আছে প্রতি ইংরাজি মাসের তৃতীয় শনিবার তিনি বিকাল পাঁচটা থেকে সন্ধ্যা সাতটা পর্যন্ত থানায় বসবেন। উল্লেখ্য, গত দু'দিন এলাকায় পুলিশের বিরুদ্ধে ক্ষোভ চরমে পৌঁছায়। তার জেরে এলাকায় অবৈধ বালি পাচার, থানা এলাকা জুড়ে অবৈধ পাথরের মজুত যা গোলা নামে পরিচিত তা বন্ধ আছে।



রামপুরহাটের মহকুমা পুলিশ আধিকারিক।

পুলিশ সুপার দাবি করেন, "থানার ওসি সঠিক পদক্ষেপ নিচ্ছেন বলেই কিছু লোকের অসুবিধা হচ্ছে। আমার কাছে থানা এলাকায় অবৈধ পাচারের কোনও অভিযোগ নেই।" যদিও এলাকাবাসীরা জানান, স্থানীয়ভাবে নদী থেকে বালি তোলা বন্ধ করে দিয়েছেন ওসি। কিন্তু ঝড়ঝেং থেকে গ্রামের ভিতর দিয়ে

অবৈধ বালি পাচার চলছে। তার ছবি তাদের কাছে আছে। সেক্ষেত্রে সোজা সড়ক পথে না গিয়ে বাহাদুরপুর - বালিওরের ভিতর দিয়ে ভাটরা বসন্তপুর, সকেতপুর হয়ে রাতে পুলিশের সঙ্গে চুক্তি করেই বালি পাচার হচ্ছে। এছাড়া পাথরের অবৈধ মজুতের গোলা আছে। বিধায়ক রাজেন্দ্র সিংহ বলেন, "নলহাটি থানা নিয়ে আমি জেলা নেতৃত্বের কাছে অভিযোগ করেছি।" বিজেপির ছেলা-সহ নতুনগতি দীপক দাস বলেন, "পুলিশ কেমন পরিবেশ দিয়ে এলাকার মানুষের বিরুদ্ধে তার প্রমাণ। থানার ভাল-মন্দ, পুলিশের কাজের মান এখন পরিবেশের উপর নির্ভর করে না। পাথর শিল্পাঞ্চল থেকে যে যত টাকা পৌঁছে দিতে পারেন, তিনি তত ভাল অফিসার।"

সিপিএমের জেলা সম্পাদক গৌতম ঘোষ জানান, "সাধারণ মানুষ পথে নামছে। তাদের ক্ষোভ পুলিশের বিরুদ্ধে। রাস্তার উপর গাড়ি দাঁড় করিয়ে নলহাটির মোড়ে যেভাবে পুলিশ টাকা তোলে, রাস্তায় চেয়ার নিয়ে বসে থাকে, তাতে নলহাটির মানুষ যেমন ভুক্তভোগী, নলহাটির বাইরের মানুষের চরম দুর্গতি চলে।"



পাথর 'গোলা'য় হানা, ট্রাক্টর কারখানায় তালা

স্টাফ রিপোর্টার, সিউড়ি: অবৈধ পাথর কারবার রুখতে শুক্রবার নলহাটিতে অভিযান শুরু করল প্রশাসন। মুখ্যমন্ত্রীর কড়া অবস্থানের জেরে জেলাশাসকের তৈরি করে দেওয়া মহকুমা ভিত্তিক নজরদারি কমিটি এই অভিযান চালায়। রামপুরহাটের মহকুমা শাসক সৌরভ পাণ্ডে, মহকুমা পুলিশ আধিকারিক গোবিন্দ শিকদার, মহকুমা ভূমি আধিকারিক, পরিবহণ দফতর মিলে নলহাটি জুড়ে পাথরের অবৈধ মজুতদার আড়তে অভিযান চালায়। একইসঙ্গে অবৈধ পাথর বহনের জন্য বে-আইনিভাবে তৈরি ৮ টি ট্রাক্টর বাজেয়াপ্ত করে। সেই ট্রাক্টর নির্মাণের কারখানায় হানা দিয়ে কারখানাগুলি বন্ধ করে দেওয়া হয়। তবে নলহাটিতে অভিযান চললেও নজরদারি নেই কাঁকরতলা থানা এলাকায়। সেখানের বড়রা গ্রামে কাঠগোলার সামনে অবৈধভাবে শুক্রবার পাথর মজুত করা হয়েছে। সেখানে কোনও হানা দেয়নি পুলিশ বা নজরদারি দল।

নলহাটি থানা জুড়ে যে অবৈধ পাথর মজুত থেকে বে আইনিভাবে পাথর বহন চলছে সে নিয়ে জনরোষ বাড়ছিল। নলহাটি থানার ওসি সুমিত মন্ডলের নিক্রিয়তার জেরেই এই কারবারের



নলহাটিতে পাথর গোলায় প্রশাসনিক অভিযান।

রমরমা বলে এলাকায় অভিযোগ। গত সপ্তাহে তার জেরে পথ অবরোধ হয়। থানার দুই এএসআইকে রাতরাতি বদলি করে দেওয়া হয়। বর্ধমান বিভাগের ডিআইজি শ্যাম সিং বুধবার রামপুরহাটে বিভাগীয় বৈঠকে নলহাটি থানার ওসিকে বেআইনি পাথর গোলার জন্য সতর্ক করেন। শান্তি হিসাবে তাঁকে বিভাগীয় 'সেন্সর' পর্যন্ত দেওয়া হয়। ডিআইজির পদক্ষেপ যে সত্যি ছিল শুক্রবারের অভিযানে তা প্রমাণিত। মহকুমা নজরদারি দল নলহাটি কোঠাতলা মোড়ে অভিযান চালাতেই সেখানে রাস্তার ধারে পাথরের বিশাল বিশাল স্তুপ দেখতে পান। যা এলাকায়

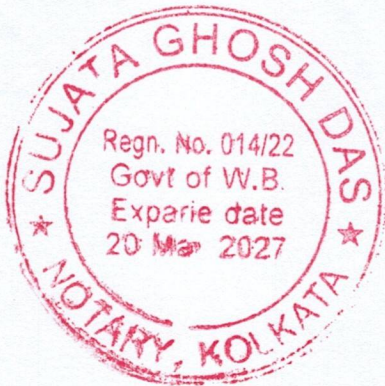
—সুশান্ত পাল

'গোলা' নামে পরিচিত। নলহাটি পাথর খাদান থেকে জেলার রাজস্ব ফাঁকি দিয়ে স্থানীয় ট্রাক্টর দিয়ে পাথর এনে গোলায় মজুদ করা হত। রাতে সেখান থেকেই বড় গাড়িতে করে উত্তরবঙ্গ থেকে কলকাতার উদ্দেশ্যে পাঠানো হত। মহকুমা শাসক সৌরভ পাণ্ডে জানান, "ভূমি আধিকারিকরা আমিন দিয়ে মেপে পাথরের গোলা থেকে বাজেয়াপ্ত করবে। একইসঙ্গে শহর ও থানা এলাকা জুড়ে যত এই গোলা আছে সেখানে অভিযান চলবে।" উল্লেখ্য নলহাটির চারটি গোলায় এদিন অভিযান চললেও থানা জুড়ে এখনও রমরমিয়ে পাথরের গোলা চলছে। লোহাপুর ফাঁড়ির অধীনে

ন'পাড়া এলাকায় চেকপোস্টের কাছে হরিওকা গ্রামের এক ব্যবসায়ী বেশ কয়েকটি গোলা চালাচ্ছেন। যেটি এলাকায় মিলনের গোলা নামে পরিচিত। মহেশপুরের হোটেলের পিছনে। কোঠাতলায় সিটল, তামাং করিমপুরের এক ব্যবসায়ী এই গোলা গড়ে তুলেছেন। কিরনের গোলা চলে শহরের বিভিন্ন এলাকায়।

তাঁরা জানান, থানাকে সব জানিয়েই এই কারবার দীর্ঘদিন ধরেই তাঁরা চালাচ্ছেন। গোলায় পাথর আনতে সাধারণ ট্রাক্টরের শক্তি বাড়তে বাড়তি চাকা থেকে যন্ত্রাংশ লাগান হতো নলহাটির লেদ মেশিনে। সেখানে হানা দেন প্রশাসনিক কর্তারা। একইভাবে সিউড়ি মহকুমার কাঁকরতলা থানার বড়রা গ্রামের শেষে অবৈধ পাথরের গোলা চলছে। গ্রাম থেকে প্রতিবাদ জানিয়ে জেলা সভাপতির কাছে তা জমা দেন। তাঁদের অভিযোগ এলাকার শেখ কাজল ও সাব্বার কাদেরি এই মজুতের সঙ্গে যুক্ত।

জেলাশাসক বিধান রায় জানান, "জেলা জুড়ে কোনও অবৈধ কারবার প্রশাসন চলতে দেবে না। নিয়মিত তার বিরুদ্ধে বিভিন্ন বিভাগকে নিয়ে যৌথ অভিযান চালানো হবে।"



The police officer will listen to the complaints of the people of Nalhati area

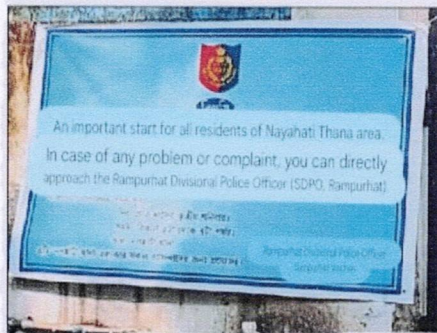
Aam Durbar Dak SDPO with poster

Staff Reporter, Suri: He is Not a public representative, Administrative Officer. Yet he will sit in the Am Durbar. Listen to people. The poster has been given flexibly printed inside Nalhati police station. It has been said that sub-divisional police officer Govind Shikder will sit in that court to listen to the complaints of the people of Nalhati police station area. Around which sensation has spread. And to a lesser extent, low-level policemen. Who knows who made a direct complaint against any of them to the sub-divisional police chief.

It is to be noted that several complaints were coming from the area against several policemen including Nalhati police station OC Sumit Mandal. People blocked the road in protest. Even on the way to take an accused on Saturday, the girls of the family got stuck in the car. In the meantime, Birbhumi Superintendent of Police ordered two ASIs Dipankar Barik and Chaudhuri Samshul Arfin of Nalhati Police Station to be quickly transferred to deal with the public outrage in that incident. Bolpur one of them as soon as possible

At the police station, another was asked to join the Amdapur outpost. District Superintendent of Police Rajnarayan Mukhopadhyay said, "Divisional officials will hear all kinds of complaints. But not only Nalhati, such a court will be opened in Bolpur as well."

It should be noted that the residents of the area have complained about various financial transactions against the OC of Nalhati police station. They directly made that complaint by the name of Chotababu Arfin of that police station. In protest, transport traders blocked the road on the way to Bahadurpur stone industrial area at Kothatala on Sunday. At the same time, the locals protested the brokering circle that has developed across the police station the residents opposite to the ruling party. Everyone is moving. MLA of the area Rajendra Prasad Singh for police Reported public outrage in the area To the district leadership. State Govt Where the police are humane, social Requesting to be friends, there Not getting justice by going to Nalhati police station. Complaints are increasing. OC Sumit Correct behavior with people Allegations have been made that they do not.



This is the poster.

As the situation escalated, the district police officials decided to hold Amdarbar at the police station. Sub-Divisional Police Officer Govind Shikder will be present in that Durbar. A poster inside the police station said, "In case of any problem or complaint, you may directly meet the Rampurhat Divisional Police Officer.

can.' The poster mentions that on the third Saturday of every English month he will sit at the police station from 5 pm to 7 pm.

It is to be noted that in the last two days, the anger against the police in the area reached its peak. Because of this illegal sand smuggling in the area, illegal stone stockpile known as gola is closed across the police station area.



Officer of Sub-Divisional Police - Daily Image

The Superintendent of Police claimed, "Some people are being inconvenienced because the OC of the police station is taking proper action. I have no complaint of illegal trafficking in the police station area." However, local residents said that the OC has stopped taking sand from the river locally. But from Jharkhand through the village

Sand smuggling is going on freely. They have his picture. In that case, sand is being smuggled through Bahadurpur Baniyur through Bhatra Basantpur, Sanketpur in agreement with the police at night instead of going directly on the road. Besides, there are illegal stockpiles of stones.

MLA Rajendra Prasad Singh said, "I have complained to the district leadership about Nalhati police station." B.P district vice-president Deepak Das said, "The protest of the people of the area is a proof of how the police provide service. Whether the police station is good or bad, the quality of police work does not depend on service now. The more money he can deliver from the stone industry, the better officer he is."

CPM district secretary Gautam Ghosh said, "Common people are taking to the streets. Their anger is against the police. The way the police collect money by parking cars on the road and sitting on chairs on the road, the people of Nalhati are the victims, and the people outside Nalhati are suffering."

Stone pelting, lockout in tractor factory

Staff Reporter, Suri: Illegal stones The administration started an operation in Nalhati on Friday to stop the business. The operation was carried out by the Sub-Divisional Vigilance Committee formed by the District Magistrate due to the strict stance of the Chief Minister. Sub-Divisional Administrator of Rampurhat Sourav Pandey, Sub-Divisional Police Officer Govind Shikder, Sub-Divisional Land Officer, Transport Department conducted an operation to arrest illegal hoarders of stones across Nalhati. At the same time 8 illegally manufactured tractors were seized for carrying illegal stones. The tractor factories were raided and closed down. However, despite the operation in Nalhati, there is no surveillance in Kankartala police station area. Stones were illegally stockpiled in front of Kathgola in Barara village there on Friday.



Administrative operation on stone pelting in Nalhati.

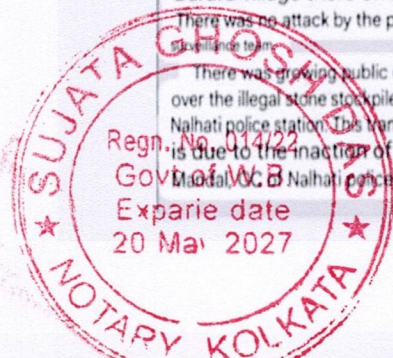
Complaints in the area called Ramrama. The road was blocked last week. Two ASIs of the police station were transferred overnight. Burdwan Division DIG Shyam Singh warned the Nalhati Police Station OC against illegal stone pelting in a divisional meeting at Rampurhat on Wednesday. As a punishment he was given even departmental 'censor'. The fact that the DIG's move was true was proven in Friday's operation. The sub-divisional vigilance team conducted a raid at Nalhati Kothatala intersection and found a huge pile of stones on the roadside, which is in the area

Known as 'Gola'. Evading district revenue from Nalhati stone quarry, stones were brought by local tractors and stored in Gola. At night, from there, they were sent to Calcutta from North Bengal in big vehicles. Sub-Divisional Administrator Saurabh Pandey said, "The land officials will measure and confiscate the stones from the stones. Simultaneously, the operation will continue in the city and police station areas where these stones are found." It is to be noted that although the operation was carried out in four rounds of Nalhati today, stone pelting is still going on throughout the police station. Under Lohapur outpost

A businessman of Horioka village fired several rounds near the check post in Na'para area. Which is locally known as Milon Gola. Behind the hotel in Maheshpur. A businessman from Situl, Tamang Karimpur in Kothatala built this shell. Kiran shelling went on in different areas of the city.

They said that they have been running this business for a long time after informing the police. To increase the power of the normal tractor to bring stones to the ball, parts from the extra wheel were installed in the lathe machine of Nalhati. The administrative officers attacked there. Similarly, illegal stone pelting is going on at Barara village end of Kankartala police station in Siuri subdivision. The village protested and submitted it to the district president. Their complaint is that Sheikh Kajal and Sabbar Quaderi of the area are connected with this stockpile.

District Magistrate Bidhan Roy said, "The administration will not allow any illegal business to continue throughout the district. Regular operations will be conducted against it with various departments."



BEFORE THE NATIONAL GREEN
TRIBUNAL
EASTERN ZONE BENCH, FINANCE
CENTRE, 3RD FLOOR, NEW TOWN,
KOLKATA

Original Application No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents



**AFFIDAVIT OF BEHALF OF THE
APPLICANTS NO. 1 & 2**

NASREEN ISLAM

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High Court, Calcutta

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